

# NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Rajeev Ranjan Prasad will sit singly at 2.15 P.M. in court no. 8 (Main Building) and will take up the following tiedup cases today i.e on 5<sup>th</sup> March, 2025.

## TO BE MENTIONED

- |    |                               |  |              |                     |
|----|-------------------------------|--|--------------|---------------------|
| 1. | MJC/3454/2023<br>CONTEMPT- SJ | 1 MD. RAMJAN<br>VS THE STATE OF BIHAR THROUGH THE<br>PRINCIPAL SECRETARY AND ORS | RANJAN KUMAR | STANDING COUNSEL 15 |
|----|-------------------------------|--|--------------|---------------------|

## FOR ADMISSION - FRESH CASES

- |     |   |   |  |   |
|-----|---|---|--|---|
| 2.  | CR. MISC./9360/2025<br>395, R.BAIL-1  | 1 BABLU CHAUDHARY<br>VS THE STATE OF BIHAR  | SANTOSH KUMAR<br>PREMLATA KUMARI<br>ARVIND KUMAR SINHA               | GANESH PRASAD SINGH                             |
| 3.  | CR.<br>MISC./11438/2025<br>341,323,324,307,3<br>R.BAIL-1                                  | 1 CHOTELAL MAHTO @ CHOTELAL<br>MAHATO<br>VS THE STATE OF BIHAR  | KUNDAN RATHORE   | BRAJENDRA NATH<br>PANDEY<br>SANJAY KUMAR TIWARI |
| 4.  | CR.<br>MISC./11950/2025<br>323,341,307,302,1<br>R.BAIL-1                                  | 1 KRISHNA YADAV @ KRISHNA KUMAR<br>YADAV<br>VS THE STATE OF BIHAR   | BRAJ NANDAN KUMAR<br>TIWARY  | KUMAR RANJIT RANJAN                             |
| 5.  | CR.<br>MISC./13091/2025<br>120(B),420,467,46<br>A.BAIL<br>Same ps:<br>CR. MISC/13435/2025 | 1 RAM NARESH MAHATO<br>VS THE UNION OF INDIA THROUGH<br>CENTRAL BUREAU OF INVESTIGATION,<br>PATNA                   | KANCHAN JHA<br>NISHANT CHOUDHARY<br>MADHAV JHA                       | NIVEDITA NIRVIKAR                               |
| 6.  | CR.<br>MISC./13435/2025<br>120(B),420,467,46<br>A.BAIL<br>Same ps:<br>CR. MISC/13091/2025 | 1 LALBABU PRASAD @ LAL BABU<br>PRASAD<br>VS THE UNION OF INDIA THROUGH<br>CENTRAL BUREAU OF INVESTIGATION,<br>PATNA | KANCHAN JHA<br>MADHAV JHA<br>NISHANT CHOUDHARY                       | NIVEDITA NIRVIKAR                               |
| 7.  | CR.<br>MISC./114383/2025<br>272,273, R.BAIL-1   | 1 SANJAY RAI @ SANJAY YADAV<br>VS THE STATE OF BIHAR  | ABHISHEK KUMAR<br>RASHMI JHA<br>SHARAD KUMAR<br>VERMA<br>SAGAR KUMAR | DASHRATH MEHTA                                  |
| 8.  | CR.<br>MISC./114535/2025<br>147,148,149,324,3<br>A.BAIL                                   | 1 LAMBODAR YADAV @ RADHEY @ LALAN<br>KUMAR @ LALAN YADAV<br>VS THE STATE OF BIHAR                                   | SHASHI KANT<br>SURENDRA KUMAR<br>MISHRA                              | DR. AJEET KUMAR                                 |
| 9.  | CR.<br>MISC./14844/2025<br>363 A.BAIL<br>Same ps:<br>CR. MISC/85289/2024                  | 1 NANDAN KUMAR<br>VS THE STATE OF BIHAR AND ANR   | PRATEEK TANDON<br>ROHIT RANJAN                                       | UMESHANAND PANDIT                               |
| 10. | CR.<br>MISC./14948/2025<br>341,323,324,307,3<br>A.BAIL                                    | 1 SANTOSH KUMAR @ SANTOSH KUMAR<br>DAS AND ANR<br>VS THE STATE OF BIHAR   | BAIDYANATH PRASAD  | TARUN PRASAD<br>MANDAL                          |

## FOR ADMISSION - TIED UP

- |     |   |  |                               |  |
|-----|---|--|-------------------------------|--|
| 11. | CR.<br>MISC./34610/2024<br>MOD.(S.J) MOD (SJ) | 2 ALOK BHARTI<br>VS THE STATE OF BIHAR AND ANR | ANKIT KATRIAR<br>DEEPAK SINHA | ANITA KUMARI<br>MADHURIPU RAJ<br>AKANKSHA VERMA<br>CHANDRA SHEKHAR<br>KUMAR SINGH<br>SURYAJIT PRAKASH<br>SHILPI KESHRI |
|-----|---|--|-------------------------------|--|

12. CR. MISC./58080/2024  
147,323,325,307,5 O  
ORDER OF CANCELL 3 DINESH KUMAR SHARMA  
VS THE STATE OF BIHAR VIJAY SRIVASTVA PRAMOD KUMAR  
PANDEY  
PURUSHOTAM SHARMA

13. CR. MISC./76791/2024  
13(1)(a),13(2) A.BAIL 2 AMAR SINGH  
VS THE CENTRAL BUREAU OF  
INVESTIGATION, ACP PATNA SANJEEV RANJAN  
AASTHA ANANYA NIVEDITA NIRVIKAR

**MATTER -1**

14. CR. MISC./69177/2023  
12,13(2),13(i)(d)  
A.BAIL 5 HARIDWAR THAKUR  
VS THE STATE OF BIHAR THROUGH THE  
VIGILANCE AND ANR PRAMOD MISHRA  
SURAJ KUMAR ARVIND KUMAR  
ANIL SINGH  
SHAILENDRA KUMAR  
SINGH  
CHANDRA BHUSHAN  
PRASAD (APP)  
CHANDRA BHUSHAN  
PRASAD

15. CR. MISC./71293/2023  
3,4 R.BAIL-1 7 AMLESH KUMAR  
VS THE STATE OF BIHAR MANISH CHANDRA  
GANDHI  
HIMANSHU RANJAN ASHA DEVI

16. CR. MISC./84144/2023  
67 A.BAIL 4 MD. ADIL HUSSAIN @ MD. ADIL  
VS THE STATE OF BIHAR SUNIL KUMAR  
PANKAJ KUMAR  
ADITYA KUMAR  
PANDEY AKBAR ALI  
KSHEM SHARMA  
SWEETY SINHA  
DR. MANOJ KUMAR

17. CR. MISC./13417/2024  
366 R.BAIL-1  
Same ps:  
CR. MISC/22193/2024 3 SAHIDA KHATOON  
VS THE STATE OF BIHAR BINAY KUMAR  
AVINAVA KUMAR SANJAY KUMAR  
PANDEY

With  
17.1 CR. MISC./22193/2024  
R.BAIL-1 3 MD. MOQEEN  
VS THE STATE OF BIHAR SHIVJEE SINGH  
MUKESH KUMAR SHARDA KUMARI  
SHASHANK SHEKHAR  
MUKUL KUMAR  
UTSAV KUMAR

18. CR. MISC./21842/2024  
341,323,325,307,3  
A.BAIL 4 KUNDAN KUMAR SINGH @ KUNDAN  
SINGH @ GOLU  
VS THE STATE OF BIHAR ANUJ KUMAR  
ADITYA PANDEY  
KUMAR JAY  
MUKESH KUMAR SHAILENDRA KUMAR  
ASHOK KUMAR JHA  
SAURAV ANAND  
SUMIT JHA

19. CR. MISC./23387/2024  
8 R.BAIL-1 3 CHHOTELAL SHARMA  
VS THE STATE OF BIHAR AND ANR BINAY KUMAR  
VIVEK KUMAR  
SHARAD KUMAR  
VERMA  
SAGAR KUMAR  
HEMANT RAY  
SANJAY KUMAR TIWARI  
SUMIT KUMAR RAM SEVAK  
CHOUDHARY

20. CR. MISC./31992/2024  
409,420,467,468,4  
A.BAIL 3 SUSHRI SHULEKHA KUMARI @  
SULEKHA KUMARI  
VS THE STATE OF BIHAR SAMIR KUMAR  
SAURAV SINGH  
SMRITI SINGH  
RUPESH KUMAR AJAY MISHRA

21. CR. MISC./35734/2024  
138 A.BAIL 2 SWATI RAJ  
VS THE STATE OF BIHAR AND ANR SURENDRA KISHORE  
THAKUR  
Y. MADHAVI  
ASHUTOSH KUMAR  
AMAN KUMAR ARUN KUMAR SINGH  
TUSHAR ANAND  
SARBOTTAM KUMAR  
SARKAR

22. CR. MISC./41445/2024  
30(a) A.BAIL 2 RAHUL KUMAR @ RAHUL SINGH @  
RAHUL @ KUMAR  
VS THE STATE OF BIHAR AJAY KUMAR SINGH SANJAY KUMAR

23. CR. MISC./52967/2024  
406,420 A.BAIL 2 AMITESH KUMAR  
VS THE STATE OF BIHAR AND ANR NITYANAND KUMAR UDAY CHAND PRASAD  
ABHISHEK KUMAR  
MANOJ KUMAR

24. CR. MISC./58783/2024  
365,366,302,328,2  
R.BAIL-1 2 UMESH TIWARI  
VS THE STATE OF BIHAR RAKESH KUMAR  
SHARMA  
AMRESH KUMAR  
SANTOSH KUMAR  
PANDEY  
RABINDRA KUMAR AWADHESH KUMAR  
SINGH  
SHYAM BIHARI SINGH

25.	CR. MISC./66628/2024 341,342,323,325,3 A.BAIL	2 CHANDRA KISHORE MAHTO VS THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	TARUN PRASAD MANDAL
<b>MATTER -2</b>				
26.	CR. MISC./18796/2023 364A, R.BAIL-1	4 NEERAJ KUMAR TIWARY @ NEERAJ KUMAR TIWARI @ NEERAJ KUMAR VS THE STATE OF BIHAR	PRAMOD KUMAR PANDEY SUBODH KUMAR BARNWAL MD. WALIUR RAHMAN ANANT KUMAR MISHRA NIRAJ KR.SINGH	KANHAIYA KISHORE(APP)
27.	CR. MISC./19338/2023 302,120B,504,34 R.BAIL-1	2 INDRAJEET KUMAR VS THE STATE OF BIHAR	ALOK KUMAR ALOK ABHISHEK BHARDWAJ	NITYA NAND TIWARY
28.	CR. MISC./20008/2023 27 R.BAIL-1	2 SANTLAL SINGH VS THE STATE OF BIHAR	VIVEKA NANDSINGH	MADHURI LATA
29.	CR. MISC./20167/2023 147,148,149,341,3 R.BAIL-1	2 TRIBHUWAN SHARMA VS THE STATE OF BIHAR	JATA SHANKAR JHA SURAJ NARAIN YADAV SWETA KUMARI MASOOM ALAM	MD. ATAUR RAHMAN
30.	CR. MISC./22817/2023 27 R.BAIL-1	2 SARVAJIT KUMAR @ SARVJIT KUMAR VS THE STATE OF BIHAR	ARBIND KUMAR SINGH DEEPAK KUMAR SINGH	SHYAM KUMAR SINGH
31.	CR. MISC./23924/2023 341,323,307,302,5 R.BAIL-1	2 RAJ KUMAR @ RAJ KUMAR PASWAN VS THE STATE OF BIHAR	SAMRENDRA KUMAR JHA DHANANJAY KUMAR SINGH	MADAN KUMAR
32.	CR. MISC./24305/2023 3,4 R.BAIL-1	2 SHIV SHANKAR KUMAR @ SHIVSHANKAR KUMAR @ REYANCE @ RIYANSHU VS THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	RAM SEVAK CHOUDHARY
33.	CR. MISC./24736/2023 376,506 R.BAIL-1	2 DHIRENDRA PASWAN @ MOTI PASWAN VS THE STATE OF BIHAR	RAVI RANJAN SHREYASH BHARDWAJ	CHOUBEY JAWAHAR
34.	CR. MISC./26553/2023 467,468,420,34 R.BAIL-1	2 BUDHAN THAKUR VS THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	SYED EHTESHAMUDDIN
35.	CR. MISC./30773/2023 27,35 R.BAIL-1	3 RAJ KUMAR VERMA @ RAJ KUMAR MAHTO @ VERMA @ RAJ KUMAR MAHTO VARMMA VS THE STATE OF BIHAR	SATYESHWAR PRASAD RAKESH KUMAR	DAMODAR PRASAD TIWARY SHASHANK SHEKHAR ASHUTOSH KUMAR
36.	CR. MISC./31841/2023 27 R.BAIL-1	2 AKHILESH MODI VS THE STATE OF BIHAR	RAJESH KUMAR PANDEY	DR. KUMAR UDAY PRATAP
37.	CR. MISC./39915/2023 20-B-C,22-C,29 A.BAIL	2 AMIT KUMAR SHARMA @ AMIT KR. SHARMA VS THE STATE OF BIHAR	RAJESH KUMAR PATHAK	SATYA NAND SHUKLA
38.	CR. MISC./47154/2023 498(A),323,324,37 A.BAIL	8 SATYA PRAKASH YADAV @ SATYA PRAKASH @ MUKHIYA VS THE STATE OF BIHAR AND ANR	VIRENDRA KUMAR	MD. ANBZARUL HAQUE SAHARA JAI NARAIN THAKUR
39.	CR. MISC./53811/2023 406,420,467,468,4 R.BAIL-1	2 MUKESH KUMAR @ MUKESH KUMAR CHAUDHARY VS THE STATE OF BIHAR	SANJAY PARAMSANI AMAN CHACHAN SUNIL KUMAR PANDEY	MD. MUSHTAQUE ALAM MS. SONI SHRIVASTAVA (E.O.U.)

40.	CR. MISC./61196/2023 27 R.BAIL-1 Same ps: CR. MISC/36335/2024	2 PAHARI SINGH @PAHARI MANDAL VS THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	RAM BILASH ROY RAMAN DR. BIDHU RANJAN
41.	CR. MISC./61254/2023 341,323,394,504,3 A.BAIL	3 CHIKU KUMAR VS THE STATE OF BIHAR	AKASH SHANKAR	NAGENDRA PRASAD
42.	CR. MISC./61521/2023 395 R.BAIL-1	2 BRAJESH YADAV VS THE STATE OF BIHAR	AWADHESH KUMAR MISHRA AJAY KUMAR SHIVPUJAN SAHAY RAJ RANI CHOUDHARY JITENDRA KUMAR GEORGE	MD. SHAKIR AHMAD
43.	CR. MISC./70444/2023 341,447,354,504,5 A.BAIL	2 SUZIT KUMAR AND ORS VS THE STATE OF BIHAR	PRINCE KUMAR MISHRA VIKAS KUMAR JHA	RAM SEVAK CHOUDHARY
44.	CR. MISC./72127/2023 8,12 A.BAIL	2 ASHOK CHAUDHARY @ ASHOK KUMAR AND ORS VS THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	AKHILESHWAR DAYAL
45.	CR. MISC./72328/2023 63 A.BAIL	3 SONU JAISWAL @ SONU KUMAR AND ORS VS THE STATE OF BIHAR	SANJAY KUMAR JAY PRAKASH SINGH SANJEEV KUMAR	PRONOTI SINGH MD. FAHIMUDDIN (APP)
46.	CR. MISC./74083/2023 27 R.BAIL-1	2 MD. CHAND VS THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR SYED ASGHER NAJMI MINU KUMARI CHANDRA KISHORE KUMAR PREM KUMAR	DASHRATH MEHTA
47.	CR. MISC./79931/2023 27 A.BAIL	4 VIMAL KUMAR @ BHUTU SINGH VS THE STATE OF BIHAR	PRIYANKA SINGH VIKAS KUMAR JHA ADARSH SINGH	NIRMAL KUMAR SINHA SHIVENDRA PRASAD
48.	CR. MISC./80435/2023 3,4 R.BAIL-1	4 FAROOKH MIAN @ FAROOQUE AHMAD VS THE STATE OF BIHAR	KUMARI ANUPAM	SHAHABUDDIN AZEEM @ S. AZEEM BIJAY PRAKASH SINGH
49.	CR. MISC./86184/2023 363,366A,354,376, A.BAIL	2 HEERA KUMAR @ HEERA MANDAL @ HIRA KUMAR VS THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	RAJIV NAYAN VIRENDRA KUMAR
50.	CR. MISC./2629/2024 25(1)(1-AA),25(1- R.BAIL-1	2 MD SAHAB @SAHAB VS THE STATE OF BIHAR	MD.NAJMUL HODDA SHWETA	JITENDRA KUMAR SINGH
51.	CR. MISC./12623/2024 304B,201,302,34, R.BAIL-1	2 ABHIMANYU KUMAR @ MONU VS THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	SANJAY KUMAR TIWARY
52.	CR. MISC./21459/2024 302,120B,341,323, R.BAIL-1	4 RAJEEV KUMAR THAKUR @ NUNU BOSS @ NUNU THAKUR VS THE STATE OF BIHAR	UDAY PRAKASH SHARMA SUNIL KUMAR PATHAK DAVENDRA KUMAR PANDEY RANJIT KUMAR THAKUR	MADHURA NAND JHA NILENDU KUMAR CHOUDHARY
53.	CR. MISC./25344/2024 302,201,120(B),34 R.BAIL-1	2 RAJU SINGH VS THE STATE OF BIHAR	RUDAL SINGH	AJAY KUMAR JHA
54.	CR. MISC./26620/2024 4 R.BAIL-1	2 ACHHAY MANJHI VS THE STATE OF BIHAR AND ANR	BIJENDRA KUMAR DEVENDRA PRASAD SINGH	SURENDRA KUMAR VIVEK KUMAR SINHA

55.	CR. MISC./29341/2024 27 R.BAIL-1	2 MD. JISHAN ALI @ ZESHAN ALI VS THE STATE OF BIHAR	MD.NAJMUL HODDA SHWETA	TARUN PRASAD MANDAL
56.	CR. MISC./30695/2024 302,201,120B, R.BAIL-1	2 MD. SHAH ALAM VS THE STATE OF BIHAR	BAMBAHADUR JHA	MD. MATLOOB RAB
57.	CR. MISC./32101/2024 21C,22 R.BAIL-1	3 DHANRAJ KUMAR SAH @ DHANRAJ @ DHANRAJ SAH VS THE STATE OF BIHAR	NISHANT KUMAR SINHA ARVIND KUMAR	ADITYA NARAYAN SINGH.1
58.	CR. MISC./32391/2024 4,6 R.BAIL-1	2 MANISH KAHAR @ SADHU RAM VS THE STATE OF BIHAR	PANKAJ KUMAR SINHA	RAJENDRA NATH JHA
59.	CR. MISC./36178/2024 30(a) R.BAIL-1	3 RAMLAL SAHNI @ RAMLAL SAHANI VS THE STATE OF BIHAR	MAHENDRA PRATAP	AMITESH KUMAR
60.	CR. MISC./36335/2024 27, R.BAIL-1 Same ps: CR. MISC/61196/2023	2 PAWAN SINGH @ PAWAN KUMAR SINGH VS THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	YOGENDRA KUMAR DR. BIDHU RANJAN
61.	CR. MISC./39785/2024 406,420,379,354B, A.BAIL	2 SHANKAR YADAV AND ANR VS THE STATE OF BIHAR AND ANR	AJAY KUMAR JHA	SANJAY KUMAR SINGH SWAPNIL KUMAR SINGH SHUBHAM RAJ
62.	CR. MISC./40142/2024 341,323,379,504,3 R.BAIL-1	2 CHANDAN KUMAR VS THE STATE OF BIHAR	VAISHNAVI SINGH PRANSHU PURUSHOTTAM KUMAR	UMANATH MISHRA RAM NIBASH PRASAD
63.	CR. MISC./47149/2024 304B,201,34,302 R.BAIL-1	2 BABLOO SINGH @ CHANDAN SINGH @ CHANDAN KUMAR SINGH @ CHANDAN KUMAR VS THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	TARUN PRASAD MANDAL
64.	CR. MISC./49588/2024 420,467,468,471,1 A.BAIL	2 HARIMOHAN MISHRA VS THE STATE OF BIHAR	YASHRAJ BARDHAN RANANJAY KUMAR	ATUL CHANDRA
65.	CR. MISC./50668/2024 3,4, R.BAIL-1	2 GUDDU ANSARI VS THE STATE OF BIHAR AND ANR	SANTOSH KUMAR	SHYAM KUMAR SINGH
66.	CR. MISC./51285/2024 27 R.BAIL-1	3 MUSTAFA MIAN @ MUSTAFA ANSARI @ MUSTAFA MIYAN VS THE STATE OF BIHAR	ALKA SINGH BINOD KUMAR SINGH	KUMAR VEERENDRA NARAYAN
67.	CR. MISC./53714/2024 27 R.BAIL-1	2 LAXMAN KUMAR @ LAKSHMAN KUMAR VS THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH RAKESH KUMAR UMESH PATHAK	MADHURI LATA HARI SHANKAR ROY
68.	CR. MISC./53885/2024 395 R.BAIL-1	3 MD. ISMAIL VS THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	MD. SHAKIR AHMAD
69.	CR. MISC./54333/2024 341,323,447,448,3 R.BAIL-1	2 MEENA DEVI VS THE STATE OF BIHAR	NITYANAND NEERAJ KUMARI ANJANI SINHA	UDAY CHAND PRASAD
70.	CR. MISC./55868/2024 147,148,149,188,1 A.BAIL	2 RAM SAGAR SADA @ SAGAR SADA VS THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	BHANU PRATAP SINGH
71.	CR. MISC./57165/2024 147,149,341,307,3 R.BAIL-1	2 MUNNA YADAV VS THE STATE OF BIHAR	DR.KAMAL DEO SHARMA	JAI NARAIN THAKUR

72.	CR. MISC./57384/2024 27, R.BAIL-1	2 RAVI PANDIT @ RAVI KUMAR PANDIT VS THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH	SHAILENDRA KUMAR
73.	CR. MISC./57413/2024 3,4, A.BAIL	2 KARTIK KUMAR VS THE STATE OF BIHAR AND ANR	YATINDRA NARAYAN ANKUR APURV SINGH	UMA SHANKAR PRASAD SINGH AJEET KUMAR BHARDWAJ
74.	CR. MISC./60686/2024 364(A),120(B) R.BAIL- 1	2 MD. NASEEM @ NASEEM ALAM @ MD. NASIM @ NASIM ALAM @ MD. NASIM ALAM @ NASIM ALAM ANSARI VS THE STATE OF BIHAR	SARVESH KASHYAP NIRAJ KUMAR SINGH ANANT KUMAR MISHRA	SANJAY KUMAR
75.	CR. MISC./61123/2024 304(B),34 A.BAIL	2 MUNI YADAV @ MUNNI YADAV VS THE STATE OF BIHAR AND ANR	AMRENDRA KUMAR SINGH	MD. ASLAM ANSARI AJAY KR SINGH NO.1
76.	CR. MISC./61898/2024 4 R.BAIL-1	2 SAUDAGAR MANDAL VS THE UNION OF INDIA THROUGH ASSISTANT DIRECTOR, PMLA, DIRECTORATE OF ENFORCEMENT, PATNA	VISHAL KUMAR LOKESH KUMAR SUKESH RANJAN	DR. KRISHNA NANDAN SINGH (A.S.G) MANOJ KUMAR SINGH
77.	CR. MISC./63668/2024 341,323,307,504,3 R.BAIL-1	2 ARVIND KUMAR PASWAN @ ARVIND KUMAR @ ARBIND PASWAN AND ANR VS THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI RAVISH MISHRA	DASHRATH MEHTA DHIRENDRA NATH JHA AJAY KUMAR JHA
78.	CR. MISC./66584/2024 15 A.BAIL	2 PRAKASH CHANDRA VS THE STATE OF BIHAR	PRAVEEN KUMAR ANJU KUMARI SINHA	SHAILENDRA KUMAR SINGH
79.	CR. MISC./73924/2024 409,420,34 R.BAIL-1	2 RANJEET KUMAR SINGH VS THE STATE OF BIHAR	SUSHIL KUMAR JHA SANTOSH KUMAR JHA BAM BAHADUR JHA	PARMESHWAR MEHTA
80.	CR. MISC./76338/2024 27 R.BAIL-1	2 NAVIN KUMAR SHAHI VS THE STATE OF BIHAR	BAL GOVIND SHARMA MD. MAHTAB ALI ALAMMANOUR NAFISUZZOHA	PRAMOD KUMAR PANDEY DEVENDRA KUMAR
81.	CR. MISC./79004/2024 366(A) R.BAIL-1	2 AMAN KUMAR VS THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	SURESH PRASAD SINGH
82.	CR. MISC./81704/2024 27, R.BAIL-1	2 NITISH KUMAR @ NITISH YADAV VS THE STATE OF BIHAR	RASHMI JHA	GANESH PRASAD SINGH
83.	CR. MISC./83020/2024 341,342,323,307,5 R.BAIL-1	2 RAMA KANT YADAV @ RAM YADAV @ RAMANANDAN YADAV VS THE STATE OF BIHAR	DR ABDUS SHAKOOR	DR. INDIWAR KUMARI
84.	CR. MISC./84477/2024 307,504,302,34 R.BAIL-1	3 JAGARNATH PANDIT VS THE STATE OF BIHAR	SUBHASH KUMAR	TARKESHWAR NATH THAKUR
85.	CR. MISC./85289/2024 6,8 A.BAIL Same ps: CR. MISC/14844/2025	2 PRADIP BAIKHA @ PRADIP KUMAR VS THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	DR. AJEET KUMAR
86.	CR. MISC./86616/2024 27, R.BAIL-1	2 NILMANI KUMAR @ KISLAY ANAND VS THE STATE OF BIHAR	SABAL KUMAR JHA	ARUN KUMAR SINGH
87.	CR. MISC./86819/2024 302,34, R.BAIL-1	2 PAPPU KUMAR MAHTO @ PAPPU MAHTO @ PAPPU KUMAR VS THE STATE OF BIHAR	MIRITYUNJAY KUMAR PAMPY KUMARI MEGHA KUMARI	MANOJ KUMAR
88.	CR. MISC./86958/2024 406,409,420,467,4 A.BAIL	2 MD. BELAL @ MD. BELAL ALI ANSARI VS THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	SHAHABUDDIN AZEEM @ S. AZEEM

89.	CR. MISC./87355/2024 30(a) R.BAIL-1	2 DAHARU GPOE @ DAHARU YADAV @ KAMLESH SINGH VS THE STATE OF BIHAR	RUDRA DEO ABHAY KUMAR SHASHIKANT KUMAR BINDESHWAR PRASAD SINGH PANKAJ KUMAR	BRAJ KISHORE PD.(APP)
90.	CR. MISC./87869/2024 25(1-b)a,26,35,27 R.BAIL-1	2 SANJAY KUMAR @ SANJAY SINGH VS THE STATE OF BIHAR	SANTOSH KUMAR	UMA SHANKAR PRASAD SINGH PRIYESH KUMAR
91.	CR. MISC./4531/2025 364(A),201(B),212 R.BAIL-1	2 RANJIT KUMAR SINGH @ RANJIT SINGH @ PRAVEEN SINGH @ PRAVEEN KUMAR @ SATISH KUMAR @ GORAKH SINGH VS THE STATE OF BIHAR	ANUJ KUMAR ADITYA PANDEY ANSHUL AARYAN EASHITA RAJ SAKSHI BHATNAGAR ADITYA RAJ SINGH	AHMAD ALI
92.	CR. MISC./12393/2025 4398(A),363,364,3 R.BAIL-1	2 KALAWATI DEVI VS THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ABHINAV ALOK	MD. IFTEKHAR MAHMOOD
<b>MATTER -3</b>				
93.	CR. MISC./12788/2023 MOD (SJ) MOD (SJ)	7 SATENDRA CHOUDHARY VS THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR TIWARY	MD. MUSHTAQUE ALAM RANA BALJIT SINGH
94.	CR. MISC./41442/2023 MOD (SJ) MOD (SJ)	8 SANJAY KUMAR VS THE STAE OF BIHAR THROUGH THE HOME SECRETARY, DEPTT. OF HOME, BIHAR, PATNA AND ORS	SUNIT KUMAR SIDDHARTHA PRASAD	MD. NADIM SERAJ
95.	CR. MISC./24050/2024 MOD (SJ) MOD (SJ)	6 SANTOSH KUMAR VS THE STATE OF BIHAR AND ANR	SAKET KUMAR	DR. AJEET KUMAR RUDRANK SHIVAM SINGH
96.	CR. MISC./30238/2024 MOD (SJ) MOD (SJ)	5 BIMAL KUMAR @SAHIL KUMAR VS THE STATE OF BIHAR	RUDRA DEO	RAMESH CHANDRA
97.	CR. MISC./60261/2024 MOD(SJ) MOD (SJ)	2 SANTOSH KUMAR PATHAK @ SANTANU PATHAK VS THE STATE OF BIHAR AND ANR	VISHWAJEET KUMAR MISHRA RAVI RANJAN KUMAR SINGH AAKASH CHOUDHARY	MD. SHAKIR AHMAD AJIT KUMAR SINHA
98.	CR. MISC./64747/2024 MOD (SJ) MOD (SJ)	1 PRAKASH KUMAR VS THE STATE OF BIHAR THROUGH THE DY. SECRETARY OF THE DEPT. OF MINES, BHOJPUR AND ORS	MANOJ KUMAR	NARESH DIKSHIT
99.	CR. MISC./77402/2024 RESTORATION (SJ) RESTORATION (SJ)	3 RAM MANOJ ROY VS THE STATE OF BIHAR THROUGH THE DY. SECRETARY OF THE DEPT., DIRECTOR, MINES, PATNA AND ORS	MANOJ KUMAR	NARENDRA KUMAR SINGH NARESH DIKSHIT
100.	CR. MISC./82031/2024 MOD(SJ) MOD (SJ)	1 MURAI LAL AND ANR VS THE STATE OF BIHAR	MANOJ KUMAR PANDEY	UDAY CHAND PRASAD
101.	CR. MISC./82316/2024 MOD (SJ) MOD (SJ)	1 KISHORE SINGH @ GOVIND SINGH VS THE STATE OF BIHAR	AMRIT ABHIJAT UPENDRA YADAV SNEHIL KUMAR MANOJ KUMAR GUPTA	PREM KUMAR JHA
102.	CR. MISC./88824/2024 RESTORATION(SJ) RESTORATION (SJ)	1 ABODH KUMAR MISHRA @ ABODH MISHRA @ BABLU MISHRA VS THE STATE OF BIHAR AND ORS	ARVIND KUMAR JHA	ANIL PRASAD SINGH
103.	CR. MISC./695/2025 MOD (SJ) MOD (SJ)	1 SONU KUMAR (XXX) VS THE STATE OF BIHAR	JEETENDRA NARAYAN	ANIL PRASAD SINGH SUMIT KUMAR AVINASH KUMAR SINGH
104.	CR. MISC./1286/2025 RESTORATION(S.J.) RESTORATION (SJ)	1 ALOK KUMAR JHA VS THE STATE OF BIHAR AND ORS	ABHISHEK KUMAR TANNU KUMARI VISHAL PRASAD	YOGENDRA KUMAR

105.	CR. MISC./3154/2025 MOD (SJ) MOD (SJ)	2	BANTY KUMAR @ MRITUNJAY KUMAR @ MRITUNJAY SHARMA VS THE STATE OF BIHAR	CHANDRA SHEKHAR SHARMA	SANJAY KUMAR SHARMA
106.	CR. MISC./4705/2025 MOD.(SJ) MOD (SJ)	1	SHYAM SAH @ SHYAM KUMAR SAH VS THE STATE OF BIHAR AND ANR	VIJAY KISHORE BHARTI	AKSHAY LAL PANDIT
107.	CR. MISC./12745/2025 MODIFICATION (SJ) MOD (SJ)	1	SANJAY SINGH VS THE STATE OF BIHAR	ARVIND KUMAR	MD. NAZIR ANSARI
108.	CR. MISC./13206/2025 MOD.(SJ) MOD (SJ)	1	PIYUSH SHRIVASTAVA VS THE STATE OF BIHAR	NALIN KUMAR	NARSINGH TANTI

**MATTER -4**

109.	CR. APP (SJ)/1109/2022 U/S 14(A)(ii) SC/ SC/ST ACT (AB)	1 0	SUNAINA DEVI VS THE STATE OF BIHAR AND ANR	KRISHNA MURARI	SADANAND PASWAN
110.	CR. APP (SJ)/864/2023 14A(2) SC/ST ACT SC/ST ACT (RB)	9	SUBODH SINGH @ SUBODH KUMAR VS THE STATE OF BIHAR AND ANR	SHIVANAND SINGH	USHA KUMARI 1
111.	CR. REV./917/2024 JUVENILE JUSTICE J.J. ACT	2	PRINCE KUMAR YADAV VS THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	SANJAY KUMAR
112.	CR. APP (SJ)/4129/2024 u/s 14A(2) SC/ST SC/ST ACT (AB)	3	CHANDAN KUMAR VS THE STATE OF BIHAR AND ANR	ARUN KUMAR	SADANAND PASWAN MRITUNJAY KUMAR SHIKHA THAKUR
113.	CR. APP (SJ)/4638/2024 JUVENILE JUSTICE J.J. ACT	1	C.I.C.L. (ADITYA KUMAR) VS THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	ANITA KUMARI SINGH
114.	CR. APP (SJ)/4679/2024 JUVENILE JUSTICE J.J. ACT	2	RAJU KUMAR @ PRABHUSHAN KUMAR @ PRABHUSHAN VS THE STATE OF BIHAR	AJAY KUMAR SINGH	MUKESHWAR DAYAL
115.	CR. APP (SJ)/4891/2024 U/S 14(A)2 SC/ST SC/ST ACT (RB)	4	RAHUL SRIVASTAVA @ RAHUL SRIVASTAV @ RAHUL KUMAR VS THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR AMIT KUMAR MISHRA	USHA KUMARI 1 SUNIL KUMAR YADAV
116.	CR. APP (SJ)/5682/2024 u/s 14A(2) SC/ST SC/ST ACT (RB)	2	PRINCE KUMAR VS THE STATE OF BIHAR AND ANR	SAMEER DARSHAN KUMARI SUJATA SINHA	SADANAND PASWAN

**FOR ADMISSION IV**

117.	CR. WJC/251/2017 M. Miscellaneous	2 1	NIBHA SINHA VS THE STATE OF BIHAR AND ORS	SATYA PRAKASH PARASAR	MD. NASRUL HUDA KHAN SC-1 SANDEEP KUMAR WASI AHMAD KHAN VINAY RANJAN RAJU KUMAR RAM PRAVESH NATH TIWARI
118.	CR. REV./1105/2017 OTHER THAN CONVIC CR. REV.	9 1	RADHA DEVI VS THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR SHUKLA	SMT. PUSHPA SINHA RAJ KISHORE PANDIT SANJAY KUMAR GHOSARVEY ARCHANA SINHA @ ARCHANA SHAHI

With 118.1	CR. REV./169/2018 OTHER THAN CONVICTCR. REV.	1 DHIRAJ PANDIT AND ORS 1 VS STATE OF BIHAR AND ANR	AJIT KUMAR ABHISHEK KUMAR ALOK KUMAR @ ALOK KR SHAHI	SRI DINESH SINGH RAVINDRA KUMAR SHUKLA RAVINDRA KUMAR SHUKLA JHARKHANDI UPADHYAY
119.	CR. WJC/1884/2017 QUASHING THE FIR	5 CYRIL SANJAY VS THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	DHANANJAY KUMAR UPADHYAY	PRABHAT KUMAR VERMA AAG-3 RANJEET KUMAR
120.	CWJC/1744/2018 OTHERS	1 SMT. LAXMI DEVI 3 VS THE STATE OF BIHAR AND ORS	ARVIND KUMAR SHARMA RANJEET CHOUBEY	P.K.VERMA -AAG3 AMIT SHRIVASTAVA ASHOK KUMAR SHASHI BHUSHAN KUMAR -MANGLAM RAVI RANJAN
With 120.1	CWJC/5993/2018 GRAM PANCHYAT/ ZIL	1 UMESH PRASAD 3 VS THE STATE OF BIHAR AND ORS	ARVIND KUMAR SHARMA KUMARI NEHA VIJAY KUMAR VIMAL RANJEET CHOUBEY	SHEO SHANKAR PRASAD-SC8 SHASHI BHUSHAN KUMAR -MANGLAM SANJEEV NIKESH RAJAN PRASAD ASHOK KUMAR AMIT SHRIVASTAVA RAVI RANJAN
121.	CR. MISC./38494/2018 QUASHING (498A,34 P OTHER UNCATEGORI Same ps: CR. MISC/64617/2022	3 BENKATESH SHARMA @ ATUL KUMAR VS STATE OF BIHAR AND ANR	ABHINAV SRIVASTAVA RAUSHAN	SMT PUSHPA SINHA AJAY KUMAR
With 121.1	CR. MISC./64617/2022 P OTHER UNCATEGORI	1 BENKATESH SHARMA @ ATUL KUMAR VS THE STATE OF BIHAR AND ANR	ABHINAV SRIVASTAVA RAUSHAN RUDRANK SHIVAM SINGH	SATYENDRA NARAYAN SINGH
122.	CR. WJC/189/2019 226,227 QUASHING THE FIR	4 YOGENDRA PANDIT VS THE STATE OF BIHAR AND ORS	SATYA RANJAN SINHA	M. NASRUL HUDA KHAN HARENDRA PRASAD
With 122.1	CR. WJC/271/2019 A. For quashing of	3 YOGENDRA PANDIT VS THE STATE OF BIHAR AND ORS	SATYA RANJAN SINHA	PRABHAT KUMAR VERMA
With 122.2	CR. WJC/284/2019 QUASHING THE FIR	4 YOGENDRA PANDIT @ YOGENDRA PRASAD VS THE STATE OF BIHAR AND ORS	SATYA RANJAN SINHA	MANISH KUMAR
With 122.3	CR. WJC/544/2019 QUASHING THE FIR	4 YOGENDRA PRASAD @ YOGENDRA PANDIT VS THE STATE OF BIHAR AND ORS	SATYA RANJAN SINHA	PARTHA SARTHY
With 122.4	CR. WJC/1020/2019 QUASHING THE FIR	3 GANGDEYAL YADAV @ GANGDEYAL PRASAD AND ANR VS THE STATE OF BIHAR THROUGH PRINIPAL SECRETARY, HOME (POLICE) DEPTT., GOVT. OF BIHAR , PATNA AND ORS	SATYA RANJAN SINHA	M. NASRUL HUDA KHAN (SC1)
123.	C. REV./231/2019	1 VIJAY SHANKAR JHA AND ANR 0 VS UNION OF INDIA AND ORS	SUSHIL KUMAR JHA	S.D. SANJAY (ADSG) KUMAR PRIYA RANJAN (CGC) KUMAR PRIYA RANJAN
124.	C. REV./284/2019 CV RIVIEW	2 THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS VS PRAMOD KUMAR AND ANR	ANAND KUMAR OJHA	
125.	C. REV./288/2019	3 VIJAY VATSYAYAN, VS THE STATE OF BIHAR AND ORS	DIPAK KUMAR MADHURESH SINGH	RAJ BALLABH PRASAD YADAV (AAG 11) PRASHANT KUMAR PRASHANT KUMAR
126.	C. REV./297/2019	2 SUBHASH KUMAR SINGH AND ORS VS THE GENERAL MANAGER AND ORS	CHANDRA MOHAN SINGH	SANJAY SINGH

127.	C. REV./327/2019	2	MRS. RENU VERMA, VS STATE BANK OF INDIA, AND ANR	ARBIND KUMAR JHA VIJAY KUMAR VERMA	KAUSHLENDRA KUMAR SINHA
128.	C. REV./428/2019	1	SURENDRA PRASAD SINGH VS THE STATE OF BIHAR AND ORS	JITENDRA PRASAD SINGH KUNAL RANJAN	YOGENDRA PRASAD SINHA (AAG 7) VINAY KIRTI SINGH KUNAL TIWARY
129.	CR. MISC./1718/2019 QUASHING (147,452 F QSH OF ORDER OF	3	SASHI RANJAN KUMAR VS THE STATE OF BIHAR AND ANR	NACHIKETA JHA	SRI BINOD KUMAR 2 ASHOK KUMAR JHA
130.	CWJC/2951/2019 CO-OPERATIVE MATTE	1 1	VIJAI SHANKAR DUBEY VS REGISTRAR, COOPERATIVE SOCIETIES, BIHAR AND ORS	PRABHAT RANJAN SINGH ARVIND KUMAR PRABHAT RANJAN SINGH	AMIT PRAKASH (GA 13) MANOJ KUMAR AMBASTHA ASHOK KUMAR SINGH SRIRAM KRISHNA
131.	CWJC/10431/2019 INDUSTRIAL DISPUTE	3	ITC LIMITED VS THE STATE OF BIHAR AND ANR	ALOK KUMAR SINHA INDRAJEET BHUSHAN SANCHAY SRIVASTAVA	ANIL KR. SINGH (GP26) DEEPAK KUMAR AJIT KUMAR RAMA KANT SINGH NAWAL KISHOR SINGH CHANDRASEKHAR SHARMA
132.	CWJC/15700/2019 MATTER REATING TO	2	THE GOVERNING BODY OF BUDDHA INSTITUTE OF DENTAL SCIENCES AND HOSPITAL VS THE UNION OF INDIA AND ORS	LAL BABU SINGH JAI PRAKASH SINGH	RAMADHAR SINGH (GP25) SYED FIROZ RAZA S.D. SANJAY (ADSG) RITESH KUMAR PUNAM KUMARI SINGH ARABIND NATH PANDEY AJAY PRAKRITITA SHARMA
133.	CWJC/16843/2019 SCH.COLLEGE.UNIV.(EX C	2	CHANDRADIP KUMAR SINGH AND ORS VS THE STATE OF BIHAR AND ORS	AKSHANSH ANKIT ASHOK KUMAR CHOUDHARY	PANKAJ KUMAR (SC12)
134.	CR. MISC./62416/2019 C.Bail C.BAIL	1	PRINCE KUMAR PANDEY VS THE STATE OF BIHAR AND ANR	PRAVIN KUMAR SINHA SURESH CHAND GIRI NIRBHAY PRASHANT	RAM BILASH ROY RAMAN
135.	CWJC/2476/2020 OTHER MISC. MATTER	3	BABLU KUMAR @ BABLU SHARMA VS HIGH COURT OF JUDICATURE AT PATNA AND ANR	SHAMBHU NATH CHOUBEY ARUN KUMAR LAL	SANJEEV KUMAR
136.	CR. MISC./4810/2020 C.Bail C.BAIL	1	SHANAZ KHATOON VS THE STATE OF BIHAR AND ANR	ALOK KUMAR ALOK MIRZA ABDUL ASAD FIROZ AHMAD	DAMODAR PRASAD TIWARY
137.	CR. MISC./14827/2020 C.BAIL C.BAIL	1	RINKU DEVI VS THE STATE OF BIHAR AND ANR	LOVEKUSH KUMAR PUSPANJALI SHARMA SACHCHIDANAND CHOUDHARY	NARSINGH TANTI
138.	OR. CR. MISC/4/2021 CRIMINAL CONTEMPT OR.CRIMINAL CONTEM	2	CR. CONTEMPT. PRCDNG. IN LIGHT OF ORDER DT. 22.02.21 AGAINST DEPONENT OF CR.MISC.NO.-27267/2020 VS JABESH KUMAR AND ANR	XXXXX	ANJANI KUMAR (AAG.4)
139.	CR. MISC./9359/2021 C.BAIL C.BAIL	1	RAJ KUMAR YADAV VS THE STATE OF BIHAR AND ANR	ASHOK KUMAR YADAV	MADHURA NAND JHA
140.	CR. MISC./10326/2021 C.BAIL C.BAIL	3	RANJEET KUMAR VS THE STATE OF BIHAR AND ANR	LAKSHMI KANT SHARMA RAJESH KUMAR AMRESH KUMAR	A.G. SHAILENDRA KUMAR
141.	CR. MISC./10670/2021 144 J QSH OF ORDER OF	5	VIDHAN CHAND RAI @ VIDHAN CHANDRA RAI AND ORS VS THE STATE OF BIHAR AND ANR	MANOJ KUMAR RAVI BHATIA	JHARKHANDI UPADHYAY
142.	CR. MISC./30061/2021 3-4 D ORDER OF COGNIZA	4	RABISH KUMAR VS THE STATE OF BIHAR AND ANR	BAIDYA NATH PRASAD	A.G GAURI SHANKAR GUPTA

143.	CR. MISC./39163/2021 C.Bail C.BAIL	6 MD. IRFAN @ ERFAN VS THE STATE OF BIHAR AND ANR	RAKESH KUMAR SONI	MOHAMMAD SUFYAN
144.	CR. MISC./61701/2021 C.BAIL C.BAIL	4 SHILPI SHRIVASTAVA VS THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR UPADHYAY	UDAY CHAND PRASAD
145.	OR. CR. MISC/1/2022 OR. CRIMINAL CONT OR.CRIMINAL CONTEM	1 CR. CONTPT. PRCD. IN ORDER DT. 2-9- 21 PASSED IN CR.MISC.NO.-34669/21 WITH CR.MISC. NO.-17774/20. VS ANIL BAITHA AND ORS	ANJANI KUMAR, AAG4	
146.	C. REV./166/2022 CV RIVIEW	2 STATE OF BIHAR AND ORS VS BHAGALPUR CO-OPERATIVE SPINNING MILL KAMGAR UNION, AND ORS	DEEPAK SAHAY JAMUAR ANJANI KUMAR AAG 4	
With 146.1	MJC/5244/2019 CONTEMPT- SJ	4 BHAGALPUR CO-OPERATIVE SPINNING MILL KAMGAR UNION, AND ANR VS THE STATE OF BIHAR AND ORS	SOURENDRA PANDEY NALIN VILOCHAN TIWARY	YOGENDRA PRASAD SINHA (AAG 7)
147.	CR. MISC./23725/2022 C.BAIL C.BAIL	3 RAM EKBAL SHARMA VS THE STATE OF BIHAR AND ORS	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	SHANTANU KUMAR
148.	C. REV./234/2023 CV RIVIEW	2 THE STATE OF BIHAR AND ORS VS RAMANUJ KUSHWAHA AND ORS	PRABHAT KUMAR (AC TO GA 11) RAGHWANAND	
With 148.1	MJC/1728/2023 contemptCONTEMPT- SJ	3 AMRESH KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	GYAN SHANKAR	AMIT PRAKASH (GA 13)
With 148.2	MJC/1825/2023 contemptCONTEMPT- SJ	3 PRASAD AJAY KUMAR MALAKAR AND ORS VS THE STATE OF BIHAR AND ANR	GYAN SHANKAR	VIKASH KUMAR (SC11)
With 148.3	MJC/2105/2023 contemptCONTEMPT- SJ	3 RAMANUJ KUSHWAHA AND ORS VS THE STATE OF BIHAR AND ORS	GYAN SHANKAR	RAGHWANAND (GA 11)
With 148.4	MJC/2732/2023 contemptCONTEMPT- SJ	3 UDAY NARAYAN PATHAK AND ORS VS THE STATE OF BIHAR AND ORS	GYAN SHANKAR	RISHI RAJ SINHA (SC19)
149.	C. REV./272/2023 CV RIVIEW	2 MADHURI KUMARI VS THE STATE OF BIHAR AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN	SARVESH KUMAR SINGH (AAG 13)
150.	CR. MISC./28476/2023 C.BAIL C.BAIL	8 ISHAK MIYAN @ ISHHAK MANSOORI VS THE STATE OF BIHAR AND ORS	DHURENDRA KUMAR	SUMAN KUMARI SINGH ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR
151.	CR. MISC./32548/2023 C. BAIL C.BAIL	1 RAKESH KUMAR VS THE STATE OF BIHAR AND ANR	SUCHETA YADAV SANJIV KUMAR DAYA NAND SINGH	SHAILENDRA KUMAR SINGH
152.	CR. WJC/1081/2024 226,227 A. For quashing of	1 DEEPAK KUMAR @ DEEPAK SHARMA VS ETARY, DEPT. OF HOME, GOVT. OF BIHAR, PATNA AND ORS	VIRENDRA KUAR	A.A.G.9
153.	CR. MISC./78978/2024 C.BAIL C.BAIL	1 NIRMAL SINGH VS THE STATE OF BIHAR AND ANR	PUSHPENDRA PRIYEDARSHI SWETA KUMARI SHIVA SHANKAR PRASAD SINGH KARUNA NIDHI	JAGDHAR PRASAD

**FOR ORDERS (ON OFFICE NOTES)**

154.	MJC/4233/2019 MODIFICATION- SJ	3 RAMAN SINGH VS THE STATE OF BIHAR AND ORS	DHANANJAYA NATH TIWARI	ARVIND UJJWAL(SC 4)
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**FOR ADMISSION V**

155.	C. REV./79/2024 Civil Review CV RIVIEW	5 SANJAY KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	LAL MANI SHARMA DINESH KUMAR TIWARY	ADDITIONAL ADVOCATE GENERAL 13
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With 155.1	C. REV./81/2024 Civil ReviewCV RIVIEW	5	SADANAND KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	LAL MANI SHARMA DINESH KUMAR TIWARY	ADDITIONAL ADVOCATE GENERAL 13
With 155.2	C. REV./96/2024 Civil Review	5	DILIP KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	LAL MANI SHARMA DINESH KUMAR TIWARY	ADDITIONAL ADVOCATE GENERAL 13
156.	MJC/1246/2024 RESTORATION-SJ	3	NEELIMA SAHAY VS THE STATE OF BIHAR AND ORS	AWADHESH KUMAR MISHRA	ADDITIONAL ADVOCATE GENERAL 03

**FOR ADMISSION-II TIED UP**

157.	MJC/113/2019 CONTEMPT- DB	1 3	ANAND KUMAR VS THE STATE OF BIHAR AND ANR	RAKESH KUMAR	ASHUTOSH RANJAN PANDEY RAM KISHORE SINGH
158.	MJC/3511/2019	2	RAMESH KUMAR VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
With 158.1	C. REV./273/2019	2	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS VS VIRENDRA KUMAR PANDEY AND ANR	ANAND KUMAR OJHA	NIKHIL KUMAR AGRAWAL ADITI HANSARIA
With 158.2	C. REV./277/2019	4	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS VS RAM PUKAR KUMAR AND ANR	ANAND KUMAR OJHA	
With 158.3	C. REV./278/2019	4	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS VS RAKESH KUMAR, AND ANR	ANAND KUMAR OJHA	
With 158.4	C. REV./279/2019	4	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS VS LALIT KISHORE SHARMA AND ANR	ANAND KUMAR OJHA	
With 158.5	C. REV./280/2019	4	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS VS RAJ KUMAR KUSHWAHA, AND ANR	ANAND KUMAR OJHA	
With 158.6	C. REV./285/2019	4	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS VS PRAKASH KUMAR PANDEY AND ANR	ANAND KUMAR OJHA	
With 158.7	C. REV./286/2019	4	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS VS KRISHNA KUMAR NISHAD, AND ANR	ANAND KUMAR OJHA	
With 158.8	C. REV./287/2019	4	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS VS AMAN KUMAR, AND ANR	ANAND KUMAR OJHA	
With 158.9	C. REV./296/2019	3	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS VS RAGHAV SHARAN PRASAD, AND ANR	ANAND KUMAR OJHA	
With 158.1 0	C. REV./303/2019	3	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS VS DEEPAK KUMAR, AND ANR	ANAND KUMAR OJHA	
With 158.1 1	C. REV./304/2019	3	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS VS MD. JUNAID ALAM AND ANR	ANAND KUMAR OJHA	
With 158.1 2	C. REV./305/2019	3	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS VS RAMESH KUMAR AND ANR	ANAND KUMAR OJHA	

With 158.1 3	C. REV./306/2019	3	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS VS UDAY KUMAR AND ANR	ANAND KUMAR OJHA	
With 158.1 4	C. REV./307/2019	3	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS VS AJAY KUMAR, AND ANR	ANAND KUMAR OJHA	
With 158.1 5	MJC/3508/2019 CONTEMPT- SJ	2	VIRENDRA KUMAR PANDEY VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
With 158.1 6	MJC/3513/2019 CONTEMPT- SJ	2	PRAKASH KUMAR PANDEY VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
With 158.1 7	MJC/3514/2019	2	AJAY KUMAR VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
With 158.1 8	MJC/3515/2019	2	AMAN KUMAR VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH
With 158.1 9	MJC/3516/2019 CONTEMPT- SJ	2	DEEPAK KUMAR VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
With 158.2 0	MJC/3520/2019	2	UDAY KUMAR VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
With 158.2 1	MJC/3521/2019	2	LALIT KISHORE SHARMA, VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
With 158.2 2	MJC/3522/2019	3	KRISHNA KUMAR NISHAD VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
With 158.2 3	MJC/3523/2019	3	MD. JUNAID ALAM VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
With 158.2 4	MJC/3524/2019	3	RAGHAV SHARAN PRASAD VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
With 158.2 5	MJC/3578/2019	1	RAKESH KUMAR VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
159.	MJC/3517/2019	2	RAM PUKAR KUMAR VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
160.	MJC/3519/2019	2	RAJ KUMAR KUSHWAHA, VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
161.	MJC/3756/2019 CONTEMPT- SJ	2	RAM SINHASAN SINGH @ SIDHARTH, VS THE STATE OF BIHAR AND ORS	AMARENDRA KUMAR PATHAK	VINAY KRITI SINGH (GA 2)
162.	MJC/4147/2019 CONTEMPT- SJ	2	MAA BHAGWATI SPONGIRON PVT. LTD. VS THE STATE OF BIHAR AND ORS	ASHISH GIRI RAJAT KUMAR TIWARY	YOGENDRA PRASAD SINHA (AAG 7) ANAND KUMAR OJHA
163.	MJC/4220/2019 CONTEMPT- SJ	1	CHANDI LOK KALYAN SAMITI VS THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD MARUTI KUMARI	S. RAZA AHMAD (AAG 5)

164.	MJC/4223/2019 CONTEMPT- SJ	1 MRS. PUSHPA CHAUHAN AND ORS 1 VS THE PATNA MUNICIPAL CORPORATION AND ORS	NITESH KUMAR	PRASOON SINHA SANJAY PRAKASH VERMA SANJAY PRAKASH VERMA SUBHASH PRASAD SINGH
165.	MJC/4420/2019 CONTEMPT- SJ	1 MS SURENDRA PRASAD SINGH , VS THE STATE OF BIHAR AND ORS	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	AJAY KUMAR RASTOGI (AAG 10) SANJAY SINHA DURGESH KUMAR SINGH
166.	MJC/4464/2019 CONTEMPT- SJ	5 VIJETA AND ANR VS THE UNION OF INDIA AND ORS	AMIT KUMAR ANAND RABINDRA KUMAR RAVI	RAGHWENDRA KUMAR (SC 22) S.D.SANJAY (ADDL.S.G.) KUMAR PRIYA RANJAN (CGC) KUMAR PRIYA RANJAN MOHIT AGARWAL BINDHYACHAL RAI
167.	MJC/4508/2019 CONTEMPT- SJ	2 KAMLESH KUMAR GUPTA VS THE STATE OF BIHAR AND ORS	SUMEET KUMAR SINGH GAURAV PRAKASH SATYENDRA PRASAD SINGH	S. RAZA AHMAD (AAG 5)
168.	MJC/4599/2019 CONTEMPT- SJ	1 RAVINDRA SINGH VS THE STATE OF BIHAR AND ORS	BINDHYACHAL RAI RAM PARAM PURSHOTTAM	MANOJ KUMAR AMBASTHA (SC 26)
169.	MJC/4600/2019 CONTEMPT- SJ	1 KRISHNANDAN KUMAR, VS THE STATE OF BIHAR AND ORS	BINDHYACHAL RAI RAM PARAM PURSHOTTAM	SYED IQBAL AHMAD (SC 20)
170.	MJC/5247/2019 CONTEMPT- SJ	2 SAMRUL ALI, VS MR. ATUL PRASAD, THE STATE OF BIHAR AND ORS	ARVIND KUMAR SHAHABUDDIN AZEEM @ S. AZEEM AKSHAY LAL PANDIT	MANOJ KUMAR AMBASTHA (SC 26) KAUSHAL KUMAR JHA
171.	MJC/780/2020 CONTEMPT- SJ	5 RANA PRATAP SINGH VS THE STATE OF BIHAR AND ORS	VIBHAKAR KUMAR	ARVIND UJJWAL(SC 4)
172.	MJC/889/2021	4 MANER TELPA PRIMARY AGRICULTURE CREDIT COOPERATIVE SOCIETIES THROUGH ITS CHAIRMAN AND ORS VS THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD., AND ORS	VIPIN KUMAR SINGH SMRITI SINGH	
173.	MJC/1425/2021 CONTEMPT- SJ	7 RAJEEV RANJAN SATSANGI AND ORS VS THE STATE OF BIHAR AND ORS	BRAJ KISHORE SINGH RAJESH KUMAR	SMT. ANURADHA SINGH (SC21) MOHIT AGARWAL LOKESH KUMAR SUSHILA AGRAWAL
With 173.1	C. REV./95/2024 CV RIVIEW	2 ALOK KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	MOHIT AGARWAL SUSHILA AGRAWAL VISHAL KUMAR	ADDITIONAL ADVOCATE GENERAL 13 KISHORE KUMAR THAKUR BRAJ KISHORE SINGH
174.	MJC/1716/2021 CONTEMPT- SJ	3 SURESH PRASAD VS THE STATE OF BIHAR THROUGH MRS. BANDANA PREYASHI, THE PRINCIPAL SECRETARY, AND ORS	AKHILESH DUTTA VERMA RISHIKA RAJ	UDAY SHANKAR SHARAN SINGH (GP19)
175.	MJC/2193/2021 CONTEMPT- SJ	2 SURESH SAH VS THE STATE OF BIHAR, AND ANR	JAI PRAKASH VERMA	YOGENDRA PRASAD SINHA (AAG 7)
176.	MJC/48/2022 CONTEMPT- SJ	4 KRISHNA KUMAR VS SRI ANANT KUMAR, CHAIRMAN, DISTRICT BOARD, AND ANR	PRAKRITITA SHARMA MANU KUMAR SURENDRA PRASAD SINGH	MD. NAJMUL HODDA
With 176.1	C. REV./326/2019	4 KRISHNA KUMAR AND ORS VS THE ZILA PARISHAD AND ANR	NAVESH NANDAN PRAKRITITA SHARMA	NIKESH KUMA

177.	MJC/138/2022 CONTEMPT- SJ	3 MOTI PASWAN VS THE STATE OF BIHAR AND ORS	AMISH KUMAR KRISHNA CHANDRA JHA SHANKAR KUMAR CHOUDHARY	PRABHAT KUMAR VERMA(AAG 3)
178.	MJC/943/2022 Contempt CONTEMPT- SJ	4 DR. SARJUG PRASAD @ DR. SARYUG PRASAD AND ANR VS THE STATE OF BIHAR AND ORS	LALAN KUMAR SINGH AMIT ANAND	SUBHASH CHANDRA MISHRA (SC16) PANKAJ KUMAR SINGH VIRENDRA PRASAD
179.	MJC/1732/2022 CONTEMPT- SJ	3 SANDHYA DEVI VS THE STATE OF BIHAR AND ORS	PRAVINA KUMARI BIJENDRA KUMAR	PAWAN KUMAR (AC TO AG)
180.	MJC/2140/2022 CONTEMPT- SJ	4 MD. ABBAS ALAM VS THE STATE OF BIHAR AND ANR	SYED MASLEH UDDIN ASHRAF HOMA YUNUS RANA HASON	PAWAN KUMAR (AC TO AG)
181.	MJC/2177/2022 CONTEMPT- SJ	2 ANIL KUMAR VS THE STATE OF BIHAR AND ORS	SUNIT KUMAR SIDDHARTHA PRASAD	VIKASH KUMAR (SC11)
182.	MJC/861/2023 CONTEMPT- SJ	6 TULLU SINGH @ ASHUTHOSH SINGH @ ASHUTOSH PRASAD SINGH VS THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	P.K. SHAHI (AG)
183.	MJC/1187/2023 CONTEMPT- SJ	3 PRATIBHA ADVERTISING PRIVATE LTD., VS THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA RIYA GIRI	PRABHAT KUMAR VERMA(AAG 3) SANGEET DEOKULIAR NISHANT KUMAR
184.	MJC/1579/2023 CONTEMPT- SJ	5 SURENDRA MAHTO VS THE STATE OF BIHAR THROUGH SRI AMIR SUBHANI AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA	P.K. SHAHI (AG)
185.	MJC/1746/2023 CONTEMPT- SJ	3 AMBALIKA KUMARI AND ORS VS THE STATE OF BIHAR THROUGH DR. N. SARAVANA KUMAR AND ORS	BINAY KUMAR SHIVE KUMAR	DHURJATI KUMAR PRASAD (GP14)
186.	MJC/1787/2023 CONTEMPT- SJ	1 RUSTAM KHAN 3 VS THE STATE OF BIHAR AND ORS	RATNAKAR PANDEY	P.K. SHAHI (AG) PARUL PRASAD AVANISH KUMAR SINGH
187.	MJC/1843/2023 CONTEMPT- SJ	2 INDU DEVI VS THE STATE OF BIHAR AND ORS	VIJAY KUMAR @ VIJAY KR. SINGH SUNIL KUMAR SINHA	AJIT KUMAR (GA 9)
188.	MJC/1848/2023 CONTEMPT- SJ	3 GOPAL AND ORS VS THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR SINGH ABHISHEK RAJ MUKESH	VINAY KIRTI SINGH (GA 2)
189.	MJC/1895/2023 CONTEMPT- SJ	2 ARUN PASWAN AND ORS VS THE UNION OF INDIA AND ORS	UMESH KUMAR MISHRA	ADDITIONAL SOLICITOR GENERAL AWADHESH KUMAR PANDEY RAVINDER KUMAR SHARMA
190.	MJC/1933/2023 CONTEMPT- SJ	2 NUTAN KUMARI VS THE STATE OF BIHAR AND ANR	RANJAN KUMAR SINGH	BIRJU PRASAD (GP13)
191.	MJC/1934/2023 CONTEMPT- SJ	1 CHAMELI KUMARI VS THE STATE OF BIHAR THROUGH DIRECTOR-IN-CHIEF (NURSING), HEALTH SERVICES AND ANR	RANJAN KUMAR SINGH	BIRJU PRASAD (GP13) NAGENDRA PRASAD YADAV (SC 23)
192.	MJC/1935/2023 CONTEMPT- SJ	2 MAMTA KUMARI VS THE STATE OF BIHAR AND ANR	RANJAN KUMAR SINGH	BINOD KUMAR YADAV (SC18)
193.	MJC/1967/2023 CONTEMPT- SJ	4 BARUN KUMAR PANDEY, VS THE STATE OF BIHAR AND ORS	SIYARAM PANDEY DEWESH KUMAR PANDEY	ANIRBAN KUNDU (SC24)
194.	MJC/2047/2023 CONTEMPT- SJ	2 SADANAND PASWAN @ SATISH PASWAN VS THE STATE OF BIHAR AND ORS	VIKALP	ANJANI KUMAR (AAG 4)
195.	MJC/2060/2023 contempt CONTEMPT- SJ	3 ANIL KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	GYAN SHANKAR	BINOD KUMAR YADAV (SC18)

196.	MJC/2077/2023 CONTEMPT- SJ	2 MADAN SINGH @ MADAN PRASAD SINGH VS SUSHIL PAL, THE CHIEF CONTROLLER OF ACCOUNTS, AND ORS	VIVEK KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH RADHIKA RAMAN
197.	MJC/2187/2023 CONTEMPT- SJ	2 RAM SNEHI SINGH @ RAM SANEH SINGH, VS THE STATE OF BIHAR AND ORS	BRAJ KISHORE SINGH	GYAN PRAKASH OJHA (GA 7)
198.	MJC/2190/2023 CONTEMPT- SJ	2 KRISHNA THAKUR VS THE STATE OF BIHAR AND ORS	BRAJ KISHORE SINGH	PRASHANT PRATAP (GP2)
199.	MJC/2256/2023 CONTEMPT- SJ	3 RAKESH RAUSHAN AND ORS VS THE STATE OF BIHAR AND ORS	SIYARAM PANDEY SANTOSH KUMAR JHA	AJIT KUMAR (GA 9)
200.	MJC/2261/2023 contempt CONTEMPT- SJ	3 KUMAR RAHUL AND ORS VS THE STATE OF BIHAR AND ORS	GYAN SHANKAR	AJAY BEHARI SINHA (GA 8)
201.	MJC/2269/2023 contempt CONTEMPT- SJ	2 BRAJNANDAN KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	GYAN SHANKAR	ANANT PRASAD SINGH (SC15)
202.	MJC/2291/2023 contempt CONTEMPT- SJ	2 FAIJ AHMAD KHAN AND ORS VS THE STATE OF BIHAR AND ORS	GYAN SHANKAR	AMIT PRAKASH (GA 13)
203.	MJC/2302/2023 CONTEMPT- SJ	2 SHANKAR KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	JAGNNATH SINGH MD. GHULAM MUSTAFA	MUJTABAUL HAQUE(GP12)
204.	MJC/2401/2023 CONTEMPT- SJ	2 SAPNA SINGH VS THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ORS	RAJESH KUMAR PRAVEEN KUMAR MANOJ KUMAR ROHIT KUMAR	VINAY KIRTI SINGH MRITUNJAY HARSH SANJAY KUMAR GIRI
With 204.1	C. REV./164/2023 CV RIVIEW	1 PANKAJ KUMAR VS THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ORS	MANOJ KUMAR SINGH SAROJ KUMAR SANJIV KUMAR	VINAY KIRTI SINGH RAJESH KUMAR PRAVEEN KUMAR MANOJ KUMAR SANJAY KUMAR GIRI MRITUNJAY HARSH
205.	MJC/2415/2023 CONTEMPT- SJ	2 RUPKANTI DEVI VS THE STATE OF BIHAR AND ORS	MADHURENDRA KUMAR	MD. NADIM SERAJ (GP5)
206.	MJC/2430/2023 CONTEMPT- SJ	2 SHYAM SUNDER @ SHYAM SUNDER CHAUDHARY VS THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY AND ORS	VIJAY SHANKAR SHRIVASTAVA	P.K. SHAHI (AG)
207.	MJC/2431/2023 CONTEMPT- SJ	2 VIDYA SAGAR SINGH VS THE STATE OF BIHAR THROUGH SRI PREM SINGH MEENA AND ORS	BRAJ KISHORE SINGH	SUNIL KUMAR MANDAL (SC3)
208.	MJC/2433/2023 CONTEMPT- SJ	2 PRADIP KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	YATINDRA NARAYAN DHANESHWAR VASHIST	S.D. YADAV(AAG 9)
209.	MJC/2445/2023 CONTEMPT- SJ	3 MANVENDRA PRASAD YADAV VS THE STATE OF BIHAR THROUGH SRI PREM SINGH MEENA AND ORS	BRAJ KISHORE SINGH KISHORE KUMAR THAKUR	SUNIL KUMAR MANDAL (SC3)
210.	MJC/2450/2023 CONTEMPT- SJ	2 DOLLY MAMTA VS THE STATE OF BIHAR AND ORS	AMARESH KUMAR SINGH DINESHWAR PRASAD SINGH	S.D. YADAV(AAG 9)
211.	MJC/2465/2023 CONTEMPT- SJ	3 KUSUM DEVI VS THE STATE OF BIHAR AND ORS	BRAJ KISHORE SINGH KISHORE KUMAR THAKUR	SUNIL KUMAR MANDAL (SC3)
212.	MJC/2476/2023 CONTEMPT- SJ	3 BALIRAM RAM VS THE STATE OF BIHAR THROUGH SRI PREM SINGH MEENA AND ORS	BRAJ KISHORE SINGH KISHORE KUMAR THAKUR	MD.RAISUL HAQUE (SC10)
213.	MJC/2545/2023 CONTEMPT- SJ	1 SIDH NATH RAI VS CHAITANYA PRASAD THE PRINCIPAL SECRETARY IRRIGATION DEPARTMENT AND ORS	NAWNIT KUMAR TIWARY RAJESH KUMAR	VINAY KIRTI SINGH (GA 2) ARUN KUMAR ARUN
214.	MJC/2587/2023 CONTEMPT- SJ	2 RAJEEV KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	SIYARAM PANDEY SANTOSH KUMAR JHA	PANKAJ KUMAR (SC12)

215.	MJC/2599/2023 CONTEMPT- SJ	2 NARENDRA KUMAR VS THE STATE OF BIHAR AND ORS	AMARESH KUMAR SINGH DINESHWAR PRASAD SINGH	SARVESH KUMAR SINGH (AAG 13)
216.	MJC/2648/2023 contempt matter CONTEMPT- SJ	2 SUDHIR KUMAR VS THE STATE OF BIHAR AND ORS	HIMANSHU KUMAR AKELA	ABBAS HAIDER (SC6)
217.	MJC/2687/2023 CONTEMPT- SJ	1 UMA SHANKAR VS THE STATE OF BIHAR AND ORS	RISHIKESH OJHA	PRABHAT KUMAR VERMA(AAG 3) ARVIND KUMAR ANIL SINGH
218.	MJC/2703/2023 CONTEMPT- SJ	3 BINDESHWARI PASWAN VS MR. ARVIND KUMAR CHAUDHARY, THE STATE OF BIHAR AND ORS	MUNISH KUMAR MINAKSHI KUMARI MUNNA RAJ PANKAJ KUMAR SINGH	SHEO SHANKAR PRASAD (SC8)
219.	MJC/2743/2023 CONTEMPT- SJ	1 KUMARI SUNDARAM VS THE STATE OF BIHAR AND ORS	JAWED GAFFAR KHAN ARUN KUMAR PRASAD ADITYA KUMAR	SUBHASH CHANDRA MISHRA (SC16) LALIT KISHORE GYAN SHANKAR MANISH KUMAR GIRIJISH KUMAR
220.	MJC/2747/2023 CONTEMPT- SJ	2 VIKASH VS THE STATE OF BIHAR AND ORS	AMARESH KUMAR SINGH DINESHWAR PRASAD SINGH	S.D. YADAV(AAG 9)
221.	MJC/2748/2023 CONTEMPT- SJ	2 BRAJ KISHORE KUMAR VS THE STATE OF BIHAR AND ORS	AMARESH KUMAR SINGH DINESHWAR PRASAD SINGH	S.D. YADAV(AAG 9)
222.	MJC/2759/2023 CONTEMPT- SJ	2 RAKESH RAI VS THE STATE OF BIHAR AND ORS	DR. KAMAL DEO SHARMA	ANIRBAN KUNDU (SC24)
223.	MJC/2785/2023 Converted from Or CONTEMPT- SJ	2 SANJAY KUMAR GUPTA VS THE STATE OF BIHAR AND ORS	DEVENDRA KUMAR	
224.	MJC/2844/2023 CONTEMPT- SJ	2 SHAMBHU PASWAN VS MR. ARVIND KUMAR CHAUDHARY, THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FINANCE DEPARTMENT AND ORS	MUNISH KUMAR NEERAJ NISCHAL MINAKSHI KUMARI MUNNA RAJ	SHEO SHANKAR PRASAD (SC8)
225.	MJC/2904/2023 CONTEMPT- SJ	3 BIPIN KUMAR SINGH VS THE STATE OF BIHAR AND ANR	SHASHI BHUSHAN SINGH	MANISH KUMAR (GP 4)
226.	MJC/2966/2023 CONTEMPT- SJ	2 BIRENDRA KUMAR SINGH VS BIHAR SCHOOL EXAMINATION BOARD, AND ORS	SIDDHARTHA PRASAD SUNIT KUMAR KAUSTUBH SRIRAM KRISHNA	LALIT KISHORE GYAN SHANKAR ANJANI KUMAR MISHRA GIRIJISH KUMAR
227.	MJC/3033/2023 CONTEMPT- SJ	2 PINTU KUMAR PASWAN VS MR. ARVIND KUMAR CHAUDHARY, THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FINANCE DEPARTMENT AND ORS	MUNISH KUMAR MINAKSHI KUMARI MUNNA RAJ PANKAJ KUMAR SINGH	SHEO SHANKAR PRASAD (SC8)
228.	MJC/3134/2023 CONTEMPT PETITION CONTEMPT- SJ	1 DEV NARAYAN SHARMA AND ORS VS THE STATE OF BIHAR AND ORS	VIJAY ANAND	RAJ KISHORE ROY (GP18)
229.	MJC/3144/2023 CONTEMPT- SJ	3 DHIRENDRA KUMAR VS MR. RAJWINDER SINGH BAHATTI, AND ORS	DHIRENDRA KUMAR CHANDRA KANT RAVI BHUSHAN BHARAT	SHEO SHANKAR PRASAD (SC8)
230.	MJC/3147/2023 CONTEMPT- SJ	1 KRIPA SHANKAR PRASAD AND ORS VS THE STATE OF BIHAR AND ORS	MUSKAN SINGH KUMAR RUPESH	NAGENDRA PD. YADAV (SC23)
231.	MJC/3220/2023 CONTEMPT MATTER CONTEMPT- SJ	1 RAJEEV KUMAR SHARMA VS THE STATE OF BIHAR THROUGH MR. AMIR SUBHANI, THE CHIEF SECRETARY AND ORS	RAKESH KUMAR SHARMA ALOK ANAND	VINAY KIRTI SINGH (GA 2) GIRIJISH KUMAR

232.	MJC/3282/2023 CONTEMPT- SJ	2 MABIYA KHATOON VS THE STATE OF BIHAR AND ORS	FAKHRUDDIN ALI AHMAD HEENA PARWEEN MD REYAJ	MADHAW PRASAD YADAW (GP23) NAMRATA MISHRA ANKIT KATRIAR
233.	MJC/3348/2023 CONTEMPT- SJ	2 JAWAHAR LAL PRASAD VS THE STATE OF BIHAR AND ORS	RASHMI JHA SHARAD KUMAR VERMA	MD. NADIM SERAJ (GP5)
234.	MJC/3351/2023 CONTEMPT- SJ	2 HARI BALLABH MISHRA @ HARI VALLABH MISHRA VS THE CHANCELLOR OF THE UNIVERSITIES AND ORS	GYAN PRAKASH	MADAN JEET KUMAR (GP20) PRABHAKAR JHA RITESH KUMAR RANA VIKRAM SINGH PURUSHOTTAM KUMAR JHA NARENDRA KUMAR SINHA BISHWASH VIJETA AVANINDRA KUMAR JHA JITENDRA ACHARYA ANAND KUMAR TIWARI BINDHYACHAL RAI RAJIV RANJAN KR. PANDEY
235.	MJC/3354/2023 CONTEMPT- SJ	1 SARDAR PRATAP KUMAR VS THE STATE OF BIHAR AND ORS	SANJAY KUMAR JAY PRAKASH SINGH SANJEEV KUMAR	PRABHAKAR JHA (GP27) LALIT KISHORE GYAN SHANKAR SATYABIR BHARTI
236.	MJC/3361/2023 CONTEMPT- SJ	1 SATYENDRA DAS VS THE STATE OF BIHAR AND ORS	DURGESH NANDAN MANISHA PRAKASH PUJA	AJAY (GA 5)
237.	MJC/3373/2023 CONTEMPT- SJ	2 COUNCIL OF ALLAMA IQBAL COLLEGE AND ALLIED INSTITUTIONS AND ANR VS THE STATE OF BIHAR AND ORS	MANOJ PRIYADARSHI SHASHANK CHANDRAKAR	KAMESHWAR KUMAR (GP17) RANA VIKRAM SINGH SIDDHARTHA PRASAD SUNIT KUMAR
238.	MJC/3483/2023 CONTEMPT- SJ	3 DR. NEERAJ @ NEERAJ KUMAR VS THE STATE OF BIHAR AND ORS	ARCHANA SINHA @ ARCHANA SHAHI	SUBHASH CHANDRA MISHRA (SC16) RAJESH PRASAD CHOUDHARY RAJIV RANJAN KR. PANDEY RAJIV RANJAN KR. PANDEY
239.	MJC/3484/2023 CONTEMPT- SJ	2 BRAHMDEV MUNI UDASIN SANSKRIT MAHAVIDYALAY SUBHASH CHOWK, HAZIPUR, VAISHALI VS THE STATE OF BIHAR AND ORS	RAJESH DAYAL	GOVERNMENT PLEADER 20 BINAY KUMAR SINGH
240.	MJC/3548/2023 CONTEMPT- SJ	2 OM PRAKASH SINGH VS THE STATE OF BIHAR AND ORS	VINAY RANJAN ANKIT KUMAR	GOVERNMENT PLEADER 4
241.	MJC/3572/2023 CONTEMPT- SJ	2 GOVERNING BODY OF LOHIA CHARAN SINGH DEGREE COLLAGE AMBEDKAR NAGAR DARBHANGA THROUGH ITS SECRETARY VS SANJAY KUMAR ADDITIONAL CHIEF SECRETARY EDUCATION DEPARTMENT NEW SECRETARY AND ORS	MD TAUQUEER AZHAR FAKHRUDDIN ALI AHMAD ARUN KUMAR BHAGAT	STANDING COUNSEL 16 MD. NADIM SERAJ IQBAL ASIF NIAZI ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ ARPIT ANAND RAGHUNATH OJHA
242.	MJC/3596/2023 CONTEMPT- SJ	2 RAMASHANKAR SINGH VS THE STATE OF BIHAR AND ORS	SAROJ KUMAR	STANDING COUNSEL 20 SHASHI SHEKHAR BINDHYACHAL RAI
243.	MJC/3603/2023 CONTEMPT- SJ	2 SURENDRA TIWARY AND ORS VS THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	GOVERNMENT ADVOCATE 2 RITESH KUMAR BINDHYACHAL RAI
244.	MJC/3619/2023 CONTEMPT- SJ	2 MANOJ KUMAR SINGH AND ORS VS THE STATE OF BIHAR AND ORS	SAROJ KUMAR	STANDING COUNSEL 20 SHASHI SHEKHAR BINDHYACHAL RAI

245.	MJC/3694/2023 CONTEMPT- SJ	2 RAMJEE PRASAD AND ORS VS THE STATE OF BIHAR AND ORS	BHOLA KUMAR RAVI SHANKAR	GOVERNMENT ADVOCATE 2
246.	MJC/3702/2023 CONTEMPT- SJ	4 DR. PRAVIN KUMAR VS THE STATE OF BIHAR AND ORS	SIDDHARTHA PRASAD KAUSTUBH OM PRAKASH KUMAR	GOVERNMENT PLEADER 20 RAJIV RANJAN KR. PANDEY RANA VIKRAM SINGH
247.	MJC/4/2024 CONTEMPT- SJ	1 SIKANDAR PRASAD YADAV VS THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA	STANDING COUNSEL 13 RAKESH KUMAR SAMRENDRA RITESH KUMAR SHASHI BHUSHAN SINGH ANIL SINGH AJAY RAJU GIRI
248.	MJC/53/2024 CONTEMPT- SJ	3 MANISH KUMAR AND ANR VS THE STATE OF BIHAR AND ORS	KUNDAN SINHA	GOVERNMENT PLEADER 23
249.	MJC/141/2024 CONTEMPT- SJ	1 ARUN KUMAR DUBEY VS THE STATE OF BIHAR AND ORS	KUMAR RAVISH SIDDHI AASHANA	GOVERNMENT PLEADER 4
250.	MJC/210/2024 CONTEMPT- SJ	2 NAFEES AHMAD AND ORS VS THE STATE OF BIHAR THROUGH DR. NIHARIKA SHARAN AND ORS	AMARESH KUMAR SINGH DINESHWAR PRASAD SINGH	GOVERNMENT PLEADER 13
251.	MJC/241/2024 CONTEMPT- SJ	2 AMIT KUMAR TIWARI AND ORS VS THE STATE OF BIHAR AND ORS	DEWANAND TIWARI	ADDITIONAL ADVOCATE GENERAL 9
252.	MJC/251/2024 CONTEMPT- SJ	2 ANUPAM ANAND VS MR. KESHAV KUMAR PATHAK, THE STATE OF BIHAR AND ORS	MUNISH KUMAR MINAKSHI KUMARI MUNNA RAJ NANDITA KUMARI	GOVERNMENT PLEADER 23
253.	MJC/296/2024 CONTEMPT- SJ	3 KUMARI BANDANA VS SRI MITHILESH KUMAR MISHRA, DIRECTOR, PRIMARY EDUCATION	KALIKA NAND JHA	STANDING COUNSEL 13
254.	MJC/298/2024 CONTEMPT- SJ	2 RANA RANJIT KUMAR VS THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, MINOR IRRIGATION AND ORS	RAM VINAY PD. SINGH	GOVERNMENT PLEADER 16
255.	MJC/371/2024 RECALL	2 HARI NATH SINGH VS THE STATE OF BIHAR AND ORS	AKASH KUMAR MISHRA ANIL KUMAR MRIGENDRA KUMAR	ADDITIONAL ADVOCATE GENERAL 3 BIPIN KUMAR VANSHIKA NUPUR
256.	MJC/374/2024 CONTEMPT- SJ	2 BIMAL KUMAR VS THE STATE OF BIHAR AND ORS	SHAMBHU SHANKAR THAKUR ARVIND KUMAR	STANDING COUNSEL 8 VISHWANATH PRASAD SINHA
257.	MJC/387/2024 CONTEMPT- SJ	2 SMT. LALTI KUMARI VS SRI ASHISH CHANDRA VERMA, UNION OF INDIA AND ORS	RAHUL KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER 24 AMIT PRAKASH
258.	MJC/397/2024 CONTEMPT- SJ	2 VIJAY KUMAR SHARMA VS THE STATE OF BIHAR THROUGH SRI AMIR SUBHANI, CHIEF SECRETARY AND ORS	SANJEEV KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 13
259.	MJC/422/2024 CONTEMPT- SJ	2 MADAN SINGH VS THE STATE OF BIHAR THROUGH MR. RAJWINDER SINGH BHATTI, DIRECTOR GENERAL OF POLICE AND ORS	ALKA SINGH DEEPALI SINGH	GOVERNMENT PLEADER 4
260.	MJC/435/2024 CONTEMPT MATTER CONTEMPT- SJ	2 MANTU KUMAR VS NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI) AND ORS	INDRADEO PRASAD SHIV SHANKAR	ADDITIONAL ADVOCATE GENERAL 12 MAURYA VIJAY CHANDRA DR. ITI SUMAN
261.	MJC/610/2024 CONTEMPT- SJ	1 RAJ KUMARI DEVI AND ANR VS THE STATE OF BIHAR THROUGH SRI K.K. PATHAK, PRINCIPAL SECRETARY, EDUCATION DEPARTMENT AND ORS	SANJEEV KUMAR SINGH	GOVERNMENT PLEADER 27

262.	MJC/661/2024 CONTEMPT- SJ	2	RAMENDU KUMAR VS THE STATE OF BIHAR AND ORS	ARVIND KUMAR SHAMBHU SHANKAR THAKUR	STANDING COUNSEL 8 SRI VISHWANATH PRASAD SINHA
263.	MJC/693/2024 CONTEMPT- SJ	2	PRAMOD KUMAR VS THE STATE OF BIHAR AND ORS	KUMAR KAUSHIK NAMRATA DUBEY UJJAWAL BHUSHAN AYODHYA NATH SHUKLA	STANDING COUNSEL 16
264.	MJC/711/2024 CONTEMPT- SJ	1	LAXMI NARAYAN SINGH @ LAXMI SINGH @ MUNNA @ AMIT VS THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA	GOVERNMENT PLEADER 5
265.	MJC/763/2024 CONTEMPT- SJ	2	NIRAJ KUMARI VS THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, AND ORS	HARI SHANKAR ROY	GOVERNMENT PLEADER 10 SATYAM SHIVAM SUNDARAM ANKIT
266.	MJC/832/2024 CONTEMPT- SJ	2	SUBHASH SINGH VS THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	GOVERNMENT ADVOCATE 2
267.	MJC/841/2024 CONTEMPT- SJ	2	RASHMI RANJAN VS K SENTHIL KUMAR AND ORS	SHALLY KUMARI RAJENDRA PRASAD SAH	GOVERNMENT PLEADER 5
268.	MJC/853/2024 CONTEMPT- SJ	2	NILA KUMARI VS THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	GOVERNMENT PLEADER 20
269.	MJC/891/2024 CONTEMPT- SJ	1	MD. BASHAR FARUQUE VS THE STATE OF BIHAR THROUGH SRI K.K. PATHAK, THE PRINCIPAL SECRETARY AND ORS	SANJEEV KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 13
270.	MJC/952/2024 CONTEMPT MATTER CONTEMPT- SJ	2	DILIP KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	GYAN SHANKAR	GOVERNMENT PLEADER 25
With 270.1	MJC/1862/2023 cantemptCONTEMPT- SJ	3	SANJEEV KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	GYAN SHANKAR	RISHI RAJ SINHA (SC19)
With 270.2	MJC/567/2024 CONTEMPT MATTERCONTEMPT- SJ	2	SANJAY KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	GYAN SHANKAR KUMARI ADITY	ADDITIONAL ADVOCATE GENERAL 12
271.	MJC/1001/2024 CONTEMPT- SJ	1	MILLIA POLYTECHNIC AND ANR VS THE STATE OF BIHAR AND ORS	PRINCE KUMAR MISHRA VIKAS KUMAR JHA	GOVERNMENT PLEADER 20 KUMAR RAVISH
272.	MJC/1068/2024 CONTEMPT- SJ	1	INDRASEN KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	GOVERNMENT PLEADER 27 SANJEEV KUMAR VIVEKA NAND SINGH
273.	MJC/1070/2024 CONTEMPT- SJ	2	HEMANT KUMAR VS THE STATE OF BIHAR AND ORS	MUKESH KUMAR THAKUR	GOVERNMENT PLEADER 2 NIVEDITA NIRVIKAR SQUIRENDRA PANDEY (SPRCIAL P.P) RAM ANURAG SINGH
274.	MJC/1226/2024 CONTEMPT- SJ	2	GAURI SHANKAR SINGH VS THE STATE OF BIHAR AND ORS	PRATAP SHARMA	GOVERNMENT PLEADER 20
275.	MJC/1232/2024 CONTEMPT- SJ	1	BINOD SAHNI AND ORS VS THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	STANDING COUNSEL 13 SANJEEV KUMAR VIVEKA NAND SINGH
276.	MJC/1250/2024 CONTEMPT- SJ	2	BINOD SHARMA @ VINOD SHARMA VS THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 13
277.	MJC/1339/2024 CONTEMPT- SJ	2	MD. ATIF AHSAN VS RAJIV MISHRA AND ORS	UJJWAL RAJ SAHIL KUMAR ANIRVAN CHOUDHURI NILANJAN CHATTERJEE	ARCHANA SINHA @ ARCHANA SHAHI
278.	MJC/1379/2024 CONTEMPT- SJ	2	RAM SAGAR SHARMA VS THE STATE OF BIHAR, AND ORS	ARVIND KUMAR AMAR JYOTI SHARMA RAKESH RANJAN	STANDING COUNSEL 08

279.	MJC/1483/2024 CONTEMPT- SJ	2 SMT RUNA DEVI VS THE STATE OF BIHAR AND ORS	SAKET ANAND CHHAYA KIRTI DANISH SAMI	GOVERNMENT ADVOCATE 2
280.	MJC/1505/2024 CONTEMPT- SJ	3 KUMARI AMISHA TIWARI VS THE STATE OF BIHAR AND ORS	RASHID IZHAR	ADDITIONAL ADVOCATE GENERAL 7 ASHOK KUMAR
281.	MJC/1508/2024 CONTEMPT- SJ	2 URMILA SINGH VS THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, DEPARTMENT OF SOCIAL WELFARE, AND ORS	ANIL KUMAR TIWARY	STANDING COUNSEL 3
282.	MJC/1520/2024 CONTEMPT MATTER CONTEMPT- SJ	1 KAPILDEO PRASAD @ KAPILDEO PRASAD RAY, VS THE STATE OF BIHAR AND ORS	GOPAL GOVIND MISHRA	STANDING COUNSEL 1
283.	MJC/1531/2024 CONTEMPT- SJ	2 RAMJEET PRASAD VS THE STATE OF BIHAR AND ORS	MANOJ KUMAR AMBASTHA MANOJ KUMAR VIKRANT ARUNJAY KUMAR RAKESH BIHARI SHARAN	GOVERNMENT PLEADER 5
284.	MJC/1547/2024 CONTEMPT MATTER CONTEMPT- SJ	2 BISHVNATH INFRASTRUCTURE PVT. LTD. VS THE STATE OF BIHAR AND ORS	MUNNA KUMAR UPADHYAY GOPAL GOVIND MISHRA	ADDITIONAL ADVOCATE GENERAL 3
285.	MJC/1606/2024 CONTEMPT- SJ	2 DR. KALPANA SHRIVASTAVA VS THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HIGHER EDUCATION AND ORS	BHUBNESHWAR PRASAD MANOJ KUMAR SINGH SARBOTTAM KUMAR SARKAR	STANDING COUNSEL 28 BINDHYACHAL RAI DR. ANJANI PD. SINGH SUNIL KUMAR KARN
286.	MJC/1664/2024 CONTEMPT- SJ	1 ARVIND KUMAR AND ORS VS THE STATE OF BIHAR THROUGH SRI BRAJESH MEHROTRA AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA	STANDING COUNSEL 16 BINDHYACHAL RAI SRIRAM KRISHNA
287.	MJC/1783/2024 contempt CONTEMPT- SJ	2 SUDHA OJHA VS THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, NAMELY SRI BAIDYA NATH YADAV AND ORS	PRATIK KUMAR SINHA VIKASH KUMAR	GOVERNMENT PLEADER 20 SIDDHARTHA PRASAD PRAKRITITA SHARMA
288.	MJC/1794/2024 CONTEMPT- SJ	2 MD. AFTAB ALAM VS THE STATE OF BIHAR AND ORS	PRATAP SHARMA ASHUTOSH KUMAR UPADHYAYA	STANDING COUNSEL 1
289.	MJC/1875/2024 CONTEMPT- SJ	2 PRARAMBHIK SHIKSHA PRASAR PRACHAR SHIKSHAK MAHASANGH PATNA, BIHAR VS THE STATE OF BIHAR AND ORS	DHANESH SHANKAR VIDYARTHI JEETENDRA NARAYAN SHATABDI SINHA HARSH VARDHAN SANJAY KUMAR	STANDING COUNSEL 28
290.	MJC/2166/2024 Contempt Matter CONTEMPT- SJ	2 PARSURAM PRASAD VS THE STATE OF BIHAR, THROUGH THE DISTRICT MAGISTRATE, DISTT.- GOPALGANJ AND ORS	MANOJ KUMAR MADHUKAR SANJAY KUMAR	GOVERNMENT PLEADER 5
291.	MJC/2304/2024 Contempat Matter CONTEMPT- SJ	2 MANTU KUMAR VS NATIONAL HIGHWAYS AUTHORITY OF INDIA AND ORS	INDRADEO PRASAD SHIV SHANKAR	ADDITIONAL ADVOCATE GENERAL 12 MAURYA VIJAY CHANDRA SANAT KUMAR MISHRA
292.	MJC/2311/2024 CONTEMPT- SJ	1 BAIRISTAR PANDEY AND OTHERS AND ORS VS THE STATE OF BIHAR THROUGH SRI BRAJESH MEHROTRA AND ORS	AWNISH KUMAR	STANDING COUNSEL 11
293.	MJC/2336/2024 CONTEMPT- SJ	1 SHRIDHAR DAS AND ANR VS THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, AND ORS	GYAN PRAKASH PARUL PRIYA	ADDITIONAL ADVOCATE GENERAL 5 RAJIV RANJAN KR. PANDEY BINDHYACHAL RAI GYAN SHANKAR GYAN SHANKAR

294.	MJC/2365/2024 CONTEMPT- SJ	1 VIRENDRA RAUT AND ORS VS THE STATE OF BIHAR THROUGH SRI BRAJESH MEHROTRA , SON OF NOT KNOWN TO THE PETITIONER, AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA	STANDING COUNSEL 16 BINDHYACHAL RAI ASHOK KUMAR
295.	MJC/2407/2024 Contempt Matter CONTEMPT- SJ	1 AKHILESHWAR PRASAD YADAV AND ORS VS THE STATE OF BIHAR THROUGH SRI S. SIDARTH, THE PRINCIPAL SECRETARY, AND ORS	GYAN RANJAN SANGEETA KUMARI	GOVERNMENT PLEADER 17 LALIT KISHORE SANJAY KUMAR
296.	MJC/2994/2024 CONTEMPT- SJ	5 SURAJ KUMAR AND ANR VS SHRI PANKAJ KUMAR BIHAR SARKAR, PRADHAN SACHIV, URJA VIBHAG, PATNA AND ORS	SARASWATI BARNWAL (IN PERSON) SURAJ KUMAR	STANDING COUNSEL 9 VINAY KIRTI SINGH PRAKASH KUMAR
297.	MJC/3280/2024 CONTEMPT- SJ	2 ROHINI RANJANA VS THE STATE OF BIHAR AND ORS	VIDHAN CHANDRA PATHAK ASHUTOSH SINGH	STANDING COUNSEL 8
298.	MJC/3776/2024 CONTEMPT- SJ	2 SANTOSH @ SANTOSH SINGH VS SHRI AMRIT LAL MEENA, THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY AND ORS	KUMAR SHANU SHIVESH SINHA KUMAR ABHISHEK AMRIT KUMAR AVINASH KUMAR SINGH SUMIT KUMAR	GOVERNMENT PLEADER 4
299.	MJC/4150/2024 CONTEMPT- SJ	1 OM PRAKASH SINHA AND ANR VS THE MAGADH UNIVERSITY BODH GAYA THROUGH ITS REGISTRAR AND ORS	BISHWASH VIJETA NARENDRA KUMAR SINHA AVANINDRA KUMAR JHA PURUSHOTTAM KUMAR JHA	STANDING COUNSEL 28 SIDDHARTHA PRASAD SUNIT KUMAR
300.	MJC/4159/2024 CONTEMPT- SJ	1 BINOD KUMAR AND ORS VS THE MAGADH UNIVERSITY BODH GAYA THROUGH ITS REGISTRAR NAMELY PROF (DR.) BIPIN KUMAR AND ORS	BISHWASH VIJETA PURUSHOTTAM KUMAR JHA	GOVERNMENT PLEADER 20 SIDDHARTHA PRASAD RANA VIKRAM SINGH SUNIT KUMAR
301.	MJC/4160/2024 CONTEMPT- SJ	1 INDU BHUSHAN SHARMA VS THE MAGADH UNIVERSITY, BODH GAYA THROUGH ITS REGISTRAR NAMELY PROF (DR.) BIPIN KUMAR AND ORS	BISHWASH VIJETA NARENDRA KUMAR SINHA AVANINDRA KUMAR JHA PURUSHOTTAM KUMAR JHA	GOVERNMENT PLEADER 20 SIDDHARTHA PRASAD RANA VIKRAM SINGH SUNIT KUMAR
302.	MJC/4449/2024 CONTEMPT- SJ	2 VISHWAJEET KUMAR SINGH @ VICKY VS THE STATE OF BIHAR AND ORS	HARSH VARDHAN SHATABDI SINHA	STANDING COUNSEL 8
<b><u>FOR ORDERS (ON OFFICE NOTES) - TIED UP</u></b>				
303.	CR. REV./227/2022 J.J. ACT	3 RAVI KUMAR PANDEY @ GOLU @ RAVI VS THE STATE OF BIHAR	MUKESH KUMAR KANCHAN KUMARI GOPESH RAJ	A.G MRNARENDRAKUMARSI NGHAPP
304.	CR. MISC./72039/2024 RESTORATION(SJ) RESTORATION (SJ)	6 VIJAY KUMAR BHADANI VS THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH	ARVIND KUMAR PANDEY(APP84)
305.	CR. MISC./84871/2024 395,412, R.BAIL-1	3 MUKESH RAVIDAS @ SRI RAM DAS @ SRI RAVI DAS @ MUKESH KUMAR VS THE STATE OF BIHAR	MD IRSHAD	ANAND KISHORE CHOUDHARY
<b><u>FOR ORDERS (ON OFFICE NOTES-I ) - TIED UP</u></b>				
306.	MJC/1697/2019 CONTEMPT- SJ	2 SHYAM LAL @ SHYAM KUMAR SONI VS THE BIHAR STATE FINANCIAL CORPORATION THROUGH ITS MANAGING DIRECTOR NAMELY RANJEET KUMAR AND ORS	RANJEET KUMAR KUNDAN KUMAR	KUMAR ABHIMANYU PRATAP
307.	MJC/2176/2019 CONTEMPT- SJ	6 SUBASH CHANDRA MAUAR VS THE STATE OF BIHAR AND ANR	DUDH NATH SINGH	S. RAZA AHMAD (AAG 5) SHAILENDRA KUMAR SINGH

308.	MJC/3512/2019 CONTEMPT- SJ	2 PRAMOD KUMAR VS NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA DEEPIKA SHARMA	VINAY KIRTI SINGH ANAND KUMAR OJHA
309.	MJC/3954/2019 CONTEMPT- SJ	2 MANKESHWAR DAYAL MALADAHYAR, VS THE STATE OF BIHAR AND ORS	ABHITABH KUMAR	ASHUTOSH RANJAN PANDEY (AAG 15) SYED FIROZ RAZA DR. ANAND KUMAR ARABIND NATH PANDEY RANA VIKRAM SINGH PRAKRITITA SHARMA
310.	MJC/4221/2019 CONTEMPT- SJ	2 CHANDI LOK KALYAN SAMITI VS THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD MARUTI KUMARI	S. RAZA AHMAD (AAG 5)
311.	MJC/4354/2019 CONTEMPT- SJ	2 HARI MOHAN SINGH, VS PAWAN KUMAR AGRAWAL, AND ORS	NAJMUL HODA	YOGENDRA PRASAD SINHA (AAG 7) AMIT SHRIVASTAVA GIRISH PANDEY RAVI RANJAN NITYANAND MISHRA ABHISHEK MISHRA ALOK ABHINAV
312.	MJC/349/2020 CONTEMPT- SJ	2 BINITA DEVI VS THE STATE OF BIHAR AND ORS	MANOJ KUMAR	S. RAZA AHMAD (AAG 5)
313.	C. REV./169/2021 CV RIVIEW	2 SUMAN KUMAR SINGH, VS THE STATE OF BIHAR AND ORS	UMA KANT TIWARY SWATI MISHRA	S.D. YADAV(AAG 9)
314.	MJC/243/2021 contempt petition CONTEMPT- SJ	2 SUDHIR KUMAR SINGH VS THE STATE OF BIHAR AND ORS	MUKESH KUMAR SINGH SHIOPUJAN SINGH PRIYANKA SINGH RAVI SHANKAR SINGH	LALIT KISHORE (AG)
315.	MJC/304/2021 CONTEMPT- SJ	2 DHRUWA SHANKAR VS THE UNION OF INDIA AND ORS	SATYA PRAKASH VIPIN KUMAR SINGH	DR. K. N. SINGH ( ASG)
316.	C. REV./68/2022 CV RIVIEW	2 RAJENDRA PRASAD YADAV VS THE STATE OF BIHAR AND ORS	VIJAY ANAND DHANANJAYA NATH TIWARI	S. RAZA AHMAD (AAG 5)
317.	C. REV./297/2022 CV RIVIEW	2 MD ANJAR ANSARI VS THE STATE OF BIHAR AND ORS	MD. ZIAUL QUAMAR MANISH KUMAR	SARVESH KUMAR SINGH (AAG 13)
318.	MJC/1138/2022 CONTEMPT- SJ	2 RAJIV KUMAR AGRAWAL VS DR. SANJIV KUMAR AGRAWAL AND ORS	AMARENDRA NARAYAN	GYAN PRAKASH OJHA (GA 7) ANSHUMAN SINGH
319.	MJC/2253/2023 CONTEMPT- SJ	2 DWARIKA NATH VS THE STATE OF BIHAR AND ORS	ARUN KUMAR SINHA	MD. KHURSHID ALAM (AAG 12)
320.	MJC/2807/2023 CONTEMPT- SJ	2 NAGESHWAR THAKUR AND ORS VS THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA BAM BAHADUR JHA SANTOSH KUMAR JHA	S. RAZA AHMAD (AAG 5)
321.	MJC/3563/2023 CONTEMPT- SJ	2 RANA GHANSHYAM SINGH AND ANR VS MR. ANJANI KUMAR, THE SECRETARY RURAL DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR AND ORS	KUMAR KAMAL NAYAN	ADDITIONAL ADVOCATE GENERAL 13 ADDITIONAL SOLICITOR GENERAL PUNAM KUMARI SINGH
322.	C. REV./58/2024 CV RIVIEW	1 HARIOM KUMAR VS THE STATE OF BIHAR AND ORS	ALKA SINGH SUMEET KUMAR SINGH DEEPAI SINGH	ADDITIONAL ADVOCATE GENERAL 3 SANJAY PANDEY
323.	C. REV./146/2024 CV RIVIEW	1 THE BIHAR PUBLIC SERVICE COMMISSION AND ORS VS SANGITA KUMARI AND ORS	SANJAY PANDEY VIVEK ANAND AMRITESH NISHANT KUMAR JHA	ADDITIONAL ADVOCATE GENERAL 03
324.	MJC/396/2024 CONTEMPT- SJ	2 ASHOK KUMAR MALAKAR AND ORS VS THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	GOVERNMENT PLEADER 27
325.	MJC/772/2024 CONTEMPT- SJ	2 SHOBHA NATH DAS @ SHOBH NATH DAS VS THE STATE OF BIHAR AND ORS	MANOJ KUMAR JHA ABHISHEK ANAND	ADDITIONAL ADVOCATE GENERAL 3
326.	MJC/850/2024 CONTEMPT- SJ	2 MD RAFIQUE VS THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	GOVERNMENT PLEADER 20

327.	MJC/871/2024 CONTEMPT- SJ	2 MD SHAMIM AHMAD VS THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	GOVERNMENT PLEADER 17
328.	MJC/874/2024 CONTEMPT- SJ	2 MD. JAWED KARIM @ MD. JAWAID KARIM VS THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	STANDING COUNSEL 13
329.	MJC/905/2024 CONTEMPT- SJ	2 DUSYANT KUMAR @ DEEPAK LAL VS THE STATE OF BIHAR AND ORS	HARSH SINGH	GOVERNMENT ADVOCATE 9
330.	MJC/947/2024 CONTEMPT- SJ	1 MD. AASIM QURAIHI VS THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	STANDING COUNSEL 28
331.	MJC/1242/2024 CONTEMPT- SJ	2 SHAMBHU SHARMA VS THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 13
332.	MJC/1249/2024 CONTEMPT- SJ	2 RAM BHAWAN SINGH VS THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 13
333.	MJC/1251/2024 CONTEMPT- SJ	2 MUMTAZ AHMAD VS THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 13
334.	MJC/1297/2024 CONTEMPT- SJ	2 DR. JATA SHANKAR YADAV @ JATA SHANKAR YADAV VS SRI RAJENDRA VISHWANATH ARLEKAR AND ORS	RANJIT KUMAR YADAV	GOVERNMENT PLEADER 17
335.	MJC/1706/2024 CONTEMPT- SJ	2 ASHOK KUMAR JAISWAL VS THE STATE OF BIHAR, THROUGH SRI RAJWINDER SINGH BHATTI, DIRECTOR GENERAL OF POLICE AND ORS	ROONA	GOVERNMENT PLEADER 4 RAKESH KUMAR SINGH APURV HARSH
336.	MJC/2035/2024 CONTEMPT- SJ	2 DR DEO NARAYAN YADAV VS THE STATE OF BIHAR THROUGH SRI AMIR SUBHANI, PRESENTLY POSTED AS THE CHIEF SECRETARY, AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA	STANDING COUNSEL 28 RAKESH KUMAR SAMRENDRA RITESH KUMAR
337.	MJC/2231/2024 CONTEMPT- SJ	2 RAJAN SAH @ RAJAN KUMAR VS THE UNION OF INDIA THROUGH ITS THE SUPERINTENDENT OF POLICE, AND ORS	OM PRAKASH KUMAR SONI KUMARI	GOVERNMENT PLEADER 5 NIVEDITA NIRVIKAR
338.	MJC/2581/2024 CONTEMPT- SJ	1 ARUN KUMAR JHA AND ORS VS THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY/THE ADDITIONAL CHIEF SECRETARY, SRI CHAITANYA PRASAD AND ORS	SIYARAM PANDEY	ADDITIONAL ADVOCATE GENERAL 4
With 338.1	MJC/1730/2023 contempt matterCONTEMPT- SJ	4 ANIL KUMAR VS THE STATE OF BIHAR AND ORS	SIYARAM PANDEY	ANIRBAN KUNDU (SC24)
<b><u>FOR ORDERS-II TIED UP</u></b>				
339.	CR. WJC/1128/2022 226,227 H. For Release fro	8 AJAY KUMAR AND ANR VS THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA, OLD SECRETARIAT, PATNA. AND ORS	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	PAWAN KUMAR
With 339.1	CR. WJC/322/2023 H. For Release fro	9 JAGDISH YADAV AND ANR VS THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	MD. NADIM SERAJ
340.	CR. WJC/1324/2023 226,227 M. Miscellaneous	7 KRISHNA SHARMA AND ANR VS THE STATE OF BIHAR THROUGH TYHE CHIEF SECRETARY GOVT. OF BIHAR, PATNA AND ORS	BINOD KUMAR PANDEY AKHILESH KUMAR PANDEY BACHAN JEE OJHA	PRABHAT KUMAR VERMA
341.	MJC/3397/2023 CONTEMPT- SJ	5 AJIT KUMAR @ AJIT PRASAD VS THE STATE OF BIHAR AND ORS	RATNAKAR PANDEY	P.K. SHAHI (AG)

**MATTER -1**

342.	CR. WJC/68/2021 MUNGER POLICE PER C. Proper Investig	3 AMAR NATH PODDAR 7 VS THE STATE OF BIHAR THROUGH ITS ADDITIONAL CHIEF SECRETARY AND ORS	MANAS PRAKASH DIPAK KUMAR PRABHAT KUMAR MUNNA DHIRENDRA NATH JHA VINAY KUMAR JITENDRA KUMAR PRATIK MISHRA (AMICUS CURIAE)	A.G MD. NADIM SERAJ MD.NADIM SERAJ(GP5)
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**SPECIALLY ASSIGNED MATTERS**

343.	SA/58/1993 SA	6 RABIA BEGUM VS ALOK KUMAR GHOSH AND ORS	PRABHU NARAIN SINHA ABBAS HAIDER S.S.NAIYER HUSSAIN BINOD KUMAR	RAMADHAR SINGH AWADHESH PRASAD SINHA SHAIENDRA KUMAR S. FIROX RAZA MD. FAZAL AHMAD KHATIM REZA SUDHIR KR.BIJPURIA RAGHWENDRA KUMAR SINGH
344.	CR. WJC/259/2017 J. Arising out of	6 SHAMBHU PRASAD @ SAMBHU SWARNKAR VS THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	NIRBHAY KUMAR SINGH DHIRENDRA KUMAR SINGH PRATYUSH PRATAP SINGH MANISH JHA	MD. NADEEM SERAJ GP5
345.	CR. WJC/416/2017 D.Harassment by Po	1 DEEPAK DWIVEDI 2 VS THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR AND ORS	VINAY MISTRY PRINCE KUMAR MISHRA	MD. NASRUL HUDA KHAN SC1 VINAY RANJAN RAJU KUMAR MD. RUZA ZAHIR RATNAKAR PANDEY
346.	CR. WJC/629/2017 F. For Release of	1 LAL BAHADUR RAY 5 VS STATE OF BIHAR THROUGH DISTRICT MAGISTRATE, MUZAFFARPUR AND ORS	YASHRAJ BARDHAN	KAUSHLENDRA KUMAR SINHA MD. NASRUL HUDA KHAN (SC1) KAUSHAL KUMAR JHA UPENDRA KUMAR SANTOSH KUMAR SINGH DIVYAM VERMA
347.	CR. WJC/686/2017 M. Miscellaneous	1 SHILA DEVI 0 VS THE STATE OF BIHAR THROUGH HOME SECRETARY, BIHAR, PATNA AND ORS	DHIRENDRA KUMAR SINHA SONI KUMARI RAM BABU	MD. NADEEM SERAJGP5
348.	CR. WJC/1949/2017 G. For Registering	3 NARENDRA KUMAR SINGH VS THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA AND AND ORS	AJIT KUMAR SINGH	SHEO SHANKAR PRASADSC-8 KARUNA NATH SAHAY RASHMI SANDHWAR SANJAY SINHA MD FAZLE KARIM
349.	CR. WJC/1082/2018 B. For providing s	1 AJAY KUMAR 5 VS THE STATE OF BIHAR, THROUGH CHIEF SECRETARY, GOVT. OF BIHAR AND ORS	KAMLESH KUMAR SHARMA UMA SHANKAR GYAN PRAKASH	P. K. VERMA AAG 3 PRIYA RANJAN LOVEKUSH KUMAR SACHCHIDANAND CHOUDHARY SANJEEV KUMAR
With 349.1	CR. WJC/1884/2018 CR. WJC	1 LAKSHMAN MAHTO 2 VS THE STATE OF BIHAR, THROUGH ITS SECRETARY, DEPARTMENT OF HOME, BIHAR, PATNA AND ORS	SANJEEV KUMAR PRIYA RANJAN	PRABHAT KUMAR VERMA AAG-3 ARBIND KUMAR SINGH UMA SHANKAR PREM KUMAR
350.	CR. WJC/407/2020 226,227 QUASHING THE FIR	1 R K INTERNATIONAL THROUGH ITS 7 PROPRIETOR KABIR SINGH AND ANR VS THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECT. DEPT. OF HOME (POLICE) GOVT. OF BIHAR, AND ORS	PRABHAT RANJAN	A.G. MD.NASRUL HUDA KHAN (SC1)

With 350.1	CR. WJC/481/2017 QUASHING THE FIR	1 4	AWADH KISHORE JAISWAL VS THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA AND AND ORS	PRABHAT RANJAN	PRABHAT KUMAR VERMA
With 350.2	CR. WJC/1067/2017 QUASHING THE FIR	1 1	CHHOTE LAL AND ANR VS THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA AND ORS	PRABHAT RANJAN	ANIL KUMAR SINHA GA- 1 VIKASH KUMAR (SC11)
With 350.3	CR. WJC/408/2020 F. For Release of	1 7	BRAHMA TRADING COMPANY THROUGH ITS PROPRIETOR BRAHMA NANDA PURI, AND ANR VS THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECT. DEPT. OF HOME(POLICE), GOVT. OF BIHAR, PATNA AND ORS	PRABHAT RANJAN	A.G SUMAN KUMAR JHA (AC TO AAG3) P.K.VERMA (AAG03)
With 350.4	CR. WJC/364/2021 QUASHING THE FIR	3	BHARAT TRANSPORT COMPANY PVT. LTD. VS THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY DEPTT. OF HOME POLICE GOVT. OF BIHAR, PATNA AND ORS	PRABHAT RANJAN	A.G. MANISH KUMAR GP 4
351.	OR. CR. MISC/2/2021 CRIMINAL CONTEMPT OR. CRIMINAL CONTEM	5	CRIMINAL CONTEMPT PROCEEDING, COURT ORDER DATED 01/02/2021 PASSED IN CR. MISC. NO. 5928 OF 2020, VS RAJVALLAM YADAV AND ANR	XXXXX	PUSHKAR NARAIN SHAHI (AAG6)
352.	CR. WJC/1009/2023 226,227 C. Proper Investig	6	SURESH PANKAJ VS THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, BIHAR, SARDAR PATEL AND ORS	ROONA WASIF RAHMAN KHAN	MD. NADIM SERAJ JITENDRA PRASAD SINGH RAJEEV KUMAR SAKET TIWARY ANURAJ SINGH
With 352.1	CR. MISC./47077/2023 B QSH OF THE ORDER	8	LAL BAHADUR PASWAN AND ORS VS THE STATE OF BIHAR AND ANR	MADAN MOHAN AMIT KUMAR SINGH PALLAVI PANDEY	DINESH SINGH ROONA JHARKHANDI UPADHYAY
With 352.2	CR. MISC./48351/2023 C QSH OF ORDER OF	2	KUNDAN SHARMA VS THE STATE OF BIHAR AND ANR	JITENDRA PRASAD SINGH ABHISHEK SRIPRIYA SINHA	PAWAN KUMAR CHAURASIA ROONA
With 352.3	CR. MISC./71803/2023 A QSH OF F.I.R	3	SURESH PANKAJ VS THE STATE OF BIHAR AND ANR	ROONA	SADANAND PASWAN
With 352.4	CR. MISC./45270/2024 B QSH OF THE ORDER	1	KUNDAN SHARMA VS THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA	DR. KUMAR UDAY PRATAP
353.	CR. WJC/1744/2023 226,227 QUASHING THE FIR	2	HARI SHANKAR PRASAD VS THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	VAISHNAVI SINGH PRAVIN KUMAR RITWIK THAKUR PURUSHOTTAM KUMAR	MD. NADIM SERAJ SHAILENDRA KUMAR SINGH

**Dated, 5<sup>th</sup> March, 2025**  
**Patna High Court**

**By order of Hon'ble Court**

**Sd/-**  
**(Pranaw Shankar)**  
**Joint Registrar (List)**

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